

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/17716/2025 BLAPL/6143/2025	TRIPATI JENA @ BABU VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	BADAGADA /535 /2023 A.D.J.,BHANJANAGAR(Ganjam) ST/0000096/2024
2	D-BLAPL/17722/2025 BLAPL/6144/2025	PAWAN MADHUKAR PAWAR @ PAWAN PAWAR VS STATE OF ODISHA	SK. ZAFARULLA VS	CYBER CRIME AND E.O, BALASORE /12 S.D.J.M.,BALASORE(Baleshwar) CT/0000198/2025
3	D-BLAPL/17723/2025 BLAPL/6145/2025	KALIA @ ASHOK KUMAR NATH VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KHAIRA /145 /2025 J.M.F.C.,SORO(Baleshwar) CT/0000740/2025
4	D-BLAPL/17725/2025 BLAPL/6146/2025	SWADHIN BHOINA VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /183 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000128/2025
5	D-BLAPL/17729/2025 BLAPL/6147/2025	AKASH MOHAPATRA VS STATE OF ODISHA	SK. ZAFARULLA VS	LINGARAJ P.S. /26 /2025 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000062/2025
6	D-BLAPL/17731/2025 BLAPL/6148/2025	MUNA @ JAGANNATH NAIK VS STATE OF ODISHA	PARSURAM PANDA VS	PARJANG /529 /2024 AD-HOC,A.D.J.(FTSC),DHENKANAL(Dhenkanal) Spl/0000052/2024
7	D-BLAPL/14603/2025 BLAPL/6149/2025	UMESH SINGH VS STATE OF ODISHA	AMIT BISWAL VS	BALLIGUDA /96 /2023 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000042/2023
8	D-BLAPL/17741/2025 BLAPL/6150/2025	KARAN DIGAL VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BALLIGUDA /161 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000107/2025
9	D-BLAPL/14908/2025 BLAPL/6151/2025	SARUA ROUT VS STATE OF ODISHA	RAGHUNATH SINGH VS	CHARICHHAKA /98 /2024 J.M.F.C.,NIMAPARA(Puri) GR/0000942/2024
10	D-BLAPL/15611/2025 BLAPL/6152/2025	SNEHASHIS BAL VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	CYBER CRIME AND ECONOMIC OFFENSE J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendrapara) GR/0001174/2024
11	D-BLAPL/17743/2025 BLAPL/6153/2025	SUSANTA KUMAR ROUT @ SUSHANTA VS STATE OF ODISHA	ANIRUDHA DAS VS	BANKI /16 /2025 DISTRICT & SESSIONS JUDGE,CUTTACK ST/0000141/2025

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12	D-BLAPL/15970/2025 BLAPL/6154/2025	ULLA @ JAGA BEHERA VS STATE OF ODISHA	OM PRAKASH SARAN VS	KAMAKHYANAGAR /514 /2024 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000967/2024
13	D-BLAPL/16130/2025 BLAPL/6155/2025	SILU @ BARADA PRASANNA NAYAK VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	KUJANGA /89 /2025 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0000184/2025
14	D-BLAPL/16214/2025 BLAPL/6156/2025	SURESH CHANDRA MOHANTY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	LAXMISAGAR P.S. /139 /2025 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0000312/2025
15	D-BLAPL/17744/2025 BLAPL/6157/2025	TUBULU MAJHI VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	KEONJHAR SADAR /176 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(D GR/0000600/2025
16	D-BLAPL/16358/2025 BLAPL/6158/2025	RIKU SETHI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	RAMPUR (SONEPUR) /96 /2024 SPECIAL JUDGE (POCSO), SONEPUR(So Spl/0000009/2024
17	D-BLAPL/16558/2025 BLAPL/6159/2025	SEKH BASIR VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE TOWN /219 /2020 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000052/2020
18	D-BLAPL/14037/2025 BLAPL/6160/2025	JAGABANDHU GOND VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KUNDEI /3 /2025 N.G.N. CUM J.M.F.C.,RAIGHAR(Nabarang GR/0000007/2025
19	D-BLAPL/17746/2025 BLAPL/6161/2025	SUMIT RAY @ SUMIT KUMAR RAY VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BOUDH /252 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000104/2025
20	D-BLAPL/17084/2025 BLAPL/6162/2025	SANGRAM GOUDA VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	BHANJANAGAR /561 /2024 ASST. SESSIONS JUDGE, BHANJANAGA ST/0000163/2024
21	D-BLAPL/16863/2025 BLAPL/6163/2025	S.K.RAHIM VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	GOSANINUAGAM /167 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001171/2025
22	D-BLAPL/17108/2025 BLAPL/6164/2025	SMITH DUTTA ACHARYA VS STATE OF ODISHA	PRAVAT RANJAN BARIK VS	PURI SADAR /193 /2025 GRAMA NYAYADHIKARI,PURI(Puri) GR/0000247/2025
23	D-BLAPL/17749/2025	JATIN RAY	PABITRA KUMAR NAYAK	PLANTSITE /272 /2025

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	BLAPL/6165/2025	VS STATE OF ODISHA	VS	S.D.J.M.,PANPOSH(Sundargarh) GR/0001000/2025
24	D-BLAPL/17384/2025 BLAPL/6166/2025	SAROJ KUMAR BEHERA VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	REAMAL /95 /2025 J.M.F.C,REAMAL(Debagarh) CT/0000185/2025
25	D-BLAPL/17111/2025 BLAPL/6167/2025	SUMANTA SAHU VS STATE OF ODISHA	AMIT KUMAR NATH VS	BALIMI /93 /2025 S.D.J.M.,HINDOL(Dhenkanal) GR/0000321/2025
26	D-BLAPL/17389/2025 BLAPL/6168/2025	BHASKAR NAIK @ BHASKARA NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /68 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000068/2024
27	D-BLAPL/17390/2025 BLAPL/6169/2025	CHANDAN SETHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /213 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000090/2025
28	D-BLAPL/17752/2025 BLAPL/6170/2025	BITTU KUMAR @ YADAV VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C,CUTTACK(Cuttack) GR/0000336/2025
29	D-BLAPL/17755/2025 BLAPL/6171/2025	MD. ISRAEL VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BRAJARAJNAGAR /292 /2022 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0002443/2022
30	D-BLAPL/17225/2025 BLAPL/6172/2025	RAKESH SAMANTRAY @ RAKA VS STATE OF ODISHA	SOMANATH SATAPATHY VS	SPL.TASK FORCE /26 /2022 2ND A.D.J,KHURDA(Khordha) TR/0000103/2022
31	D-BLAPL/17257/2025 BLAPL/6173/2025	TUKURI @ KAMALA ROURAY VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BEGUNIA P.S. /103 /2025 J.M.F.C.,BEGUNIA(Khordha) GR/0000101/2025
32	D-BLAPL/17540/2025 BLAPL/6174/2025	SUBASIS @ SUBHASIS PRADHAN @ MALINGA VS STATE OF ODISHA	RAJJEET ROY VS	BHARATPUR PS /474 /2023 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001482/2023
33	D-BLAPL/17299/2025 BLAPL/6175/2025	CHANDRU DG @ CHANDU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NAYAPALLI P.S. /174 /2025 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0000403/2025
34	D-BLAPL/17759/2025 BLAPL/6176/2025	RABISHANKAR SAHU VS	DHIRENDRA KUMAR MOHAPATRA VS	BRAJARAJNAGAR /74 /2025 SPECIAL JUDGE (POCSO), JHARSUGUDA

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35	D-BLAPL/17309/2025 BLAPL/6177/2025	STATE OF ODISHA SUSANTA NAIK @ JHAMU @ JITU VS STATE OF ODISHA	GYANA RANJAN NAYAK VS	Spl/0000017/2025 TALCHER TOWN /286 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0000569/2025
36	D-BLAPL/17392/2025 BLAPL/6178/2025	T. KALLIPAN @ T.KALIYAPPAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NAYAPALLI P.S. /172 /2025 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0000401/2025
37	D-BLAPL/17765/2025 BLAPL/6179/2025	STATE OF ODISHA SOUMYA RANJAN SAMANTRAY VS STATE OF ODISHA	PRADEEPTA KUMAR BEHERA VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000024/2025
38	D-BLAPL/17316/2025 BLAPL/6180/2025	STATE OF ODISHA AJAY SINGH VS STATE OF ODISHA	ANSHUMAN PANDA VS	NILGIRI /77 /2025 S.D.J.M.,NILAGIRI(Baleshwar) CT/0000110/2025
39	D-BLAPL/17402/2025 BLAPL/6181/2025	STATE OF ODISHA CHANDRU DG @ CHANDU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NAYAPALLI P.S. /16 /2025 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0000045/2025
40	D-BLAPL/17325/2025 BLAPL/6182/2025	MAHENDRA PAL VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	SPL.TASK FORCE /12 /2024 A.D.J.,BHUBANESWAR(Khordha) TR/0000114/2024
41	D-BLAPL/17437/2025 BLAPL/6183/2025	SANJAY DASH VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	/ /0 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000001/2025
42	D-BLAPL/17328/2025 BLAPL/6184/2025	SUNNY KUMAR VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	SPL.TASK FORCE /12 /2024 A.D.J.,BHUBANESWAR(Khordha) TR/0000114/2024
43	D-BLAPL/17768/2025 BLAPL/6185/2025	JAGABANDHU GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BHANJANAGAR /288 /2025 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000039/2025
44	D-BLAPL/17442/2025 BLAPL/6186/2025	RINKU ROUT VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	SAMBALPUR TOWN /142 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000055/2025
45	D-BLAPL/17332/2025 BLAPL/6187/2025	MANGULU RAJAHANSA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BAUNISUNI /166 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000105/2024

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46	D-BLAPL/17335/2025 BLAPL/6188/2025	GYANA RANJAN SAHANI VS STATE OF ODISHA	CHHABI BEHERA VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000239/2025
47	D-BLAPL/17446/2025 BLAPL/6189/2025	ARABINDA BAGHA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BOUDH /184 /2023 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000100/2023
48	D-BLAPL/17363/2025 BLAPL/6190/2025	KANHU CHARAN SETHY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHAJURIPADA /83 /2023 A.D.J,PHULBANI(Kandhamal) ST/0000078/2023
49	D-BLAPL/17448/2025 BLAPL/6191/2025	GYANA RANJAN PRUSTY VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	PHIRINGIA /58 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000066/2024
50	D-BLAPL/17778/2025 BLAPL/6192/2025	PRADIP BARMAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/0000018/2025
51	D-BLAPL/17378/2025 BLAPL/6193/2025	PAKUA@RAGHUNATHA JAGADEV VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	KANAS /96 /2025 JMFC, KANAS(Puri) GR/0000176/2025
52	D-BLAPL/17450/2025 BLAPL/6194/2025	RAJIV KUMAR SETHI VS STATE OF ODISHA	UPENDRA KUMAR PANDEY VS	SECTOR-7 /58 /2025 S.D.J.M.,PANPOSH(Sundargarh) GR/0000806/2025
53	D-BLAPL/17470/2025 BLAPL/6195/2025	RAKESH KUMAR PATI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	RAYAGADA TOWN /93 /2025 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R) GR/0000212/2025
54	D-BLAPL/17529/2025 BLAPL/6196/2025	BINAYAK GOUDA @ SILU @ BINAYAN GOUDA VS STATE OF ODISHA	LAMBODAR ACHARI VS	BHANJANAGAR /840 /2024 A.D.J.,BHANJANAGAR(Ganjam) ST/0000013/2025
55	D-BLAPL/17781/2025 BLAPL/6197/2025	MILU @ AJIT PAIKRAY @ MILAN VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	BARANGA /437 /2024 J.M.F.C.(II),CUTTACK(Cuttack) GR/0001264/2024
56	D-BLAPL/17787/2025 BLAPL/6198/2025	RAKESH KUMAR SINGH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/0000017/2025
57	D-BLAPL/17549/2025	NABA @ NABAKISHORE SAHOO	DHANANJAYA NAYAK	BALICHANDRAPUR /118 /2025

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	BLAPL/6199/2025	VS STATE OF ODISHA	VS	J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0000846/2025
58	D-BLAPL/17789/2025 BLAPL/6200/2025	NARAYAN PARIDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /47 /2007 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Ganjam) GR/0000074/2007
59	D-BLAPL/17573/2025 BLAPL/6201/2025	NITESH KUMAR VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) 2(A)CC/0000013/2025
60	D-BLAPL/17703/2025 BLAPL/6202/2025	BIRAKISHORE MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHAKALPARA /126 /2025 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000871/2025
61	D-BLAPL/17790/2025 BLAPL/6203/2025	KABULI @ BISWAJIT PANDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHANDAPARA /52 /2025 J.M.F.C.,KHANDAPARA(Nayagarh) GR/0000051/2025
62	D-BLAPL/17576/2025 BLAPL/6204/2025	JAGANNATH MADHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /606 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000133/2024
63	D-BLAPL/17584/2025 BLAPL/6205/2025	MANOJ KUMAR BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /445 /2023 DISTRICT AND SESSIONS JUDGE,MALKANGIRI CT/0000097/2024
64	D-BLAPL/17791/2025 BLAPL/6206/2025	MEGHANAD SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /2 /2025 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000002/2025
65	D-BLAPL/17585/2025 BLAPL/6207/2025	BABULU PATEL VS STATE OF ODISHA	GOKULANANDA SAHU VS	/ /0 A.D.J.,PADAMPUR(Bargarh) Spl/0000027/2025
66	D-BLAPL/17793/2025 BLAPL/6208/2025	INDRAMANI NAIK @ INDRA NAIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SOHELLA /88 /2025 J.M.F.C.-ADDL.CIVIL JUDGE (JD),SOHELLA GR/0000130/2025
67	D-BLAPL/17872/2025 BLAPL/6209/2025	RAJENDRA PALA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MOHANA /50 /2025 J.M.F.C.,MOHANA(Gajapati) GR/0000051/2025
68	D-BLAPL/17873/2025 BLAPL/6210/2025	A. MITU REDDY VS	SOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /332 /2025 J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),PURUSHOTTAMPUR

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69	D-BLAPL/17876/2025 BLAPL/6211/2025	STATE OF ODISHA GHASIRAM BEHERA VS STATE OF ODISHA	KULDEEP MOHANTY VS	GR/0000330/2025 BADAMPAHAD /40 /2025 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAP CT/0000360/2025
70	D-BLAPL/16117/2025 BLAPL/6212/2025	BIKASH @ BAPUN JENA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BALASORE TOWN /71 /2025 S.D.J.M.,BALASORE(Baleshwar) CT/0000240/2025
71	D-BLAPL/17837/2025 BLAPL/6213/2025	BAIJANTI BARIK @ BAIJAYANTI VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /102 /2025 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000516/2025
72	D-BLAPL/17607/2025 BLAPL/6214/2025	JAGA @ JAGANNATH SWAIN VS STATE OF ODISHA	KHAGESWAR BEHERA VS	KABISURYANAGAR /334 /2024 A.D.J.,KODALA(Ganjam) ST/0000177/2024
73	D-BLAPL/17630/2025 BLAPL/6215/2025	BINOD BEHERA VS STATE OF ODISHA	SURENDRA MOHANTY VS	SAMBALPUR TOWN /469 /2024 DISTRICT & SESSIONS JUDGE,SAMBAL ST/0000103/2025
74	D-BLAPL/17700/2025 BLAPL/6216/2025	RANJIT KUMAR MALLICK VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	CHAKAPADA PS /52 /2025 SPECIAL JUDGE,BALLIGUDA(Kandham Spl/0000110/2025
75	D-BLAPL/17633/2025 BLAPL/6217/2025	SIPU @ AJIT SAMAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJNAGAR /92 /2025 SPECIAL JUDGE (POCSO), KENDRAPAR Spl/0000031/2025
76	D-BLAPL/17885/2025 BLAPL/6218/2025	SUBRAT KARMI @ SUBRAT KUMAR KARMI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /183 /2019 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000079/2019
77	D-BLAPL/17646/2025 BLAPL/6219/2025	GETADA MAJHI VS STATE OF ODISHA	MAHES DAS VS	KOTOAGARH /74 /2024 JMFC, KOTAGARH(Kandhamal) CT/0000067/2024
78	D-BLAPL/17694/2025 BLAPL/6220/2025	BIKASH KUMAR BHATTA VS STATE OF ODISHA	RABINDRA NATH BARIK VS	// SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/0000016/2025
79	D-BLAPL/17649/2025 BLAPL/6221/2025	RANJAT PRADHAN VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /49 /2025 JMFC, TUMUDIBANDHA(Kandhamal) CT/0000086/2025

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80	D-BLAPL/17685/2025 BLAPL/6222/2025	BRAHMA NAYAK VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /94 /2025 A.D.J.,BALLIGUDA(Kandhamal) ST/0000048/2025
81	D-BLAPL/17705/2025 BLAPL/6223/2025	DEVIDUTTA PANIGRAHI VS STATE OF ODISHA	ARUNA KUMAR NAYAK VS	EOW,BHUBANESWAR /27 /2023 PRESIDING OFFICER, DESIGNATED CO CT/0000127/2023
82	D-BLAPL/17852/2025 BLAPL/6224/2025	BAPI @ SUJIT JENA VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	SEA BEACH /37 /2025 AD-HOC A.D.J.,(FTSC),PURI(Puri) ST/0000010/2025
83	D-BLAPL/17666/2025 BLAPL/6225/2025	BIRENDRA SEUL @ MOTU VS STATE OF ODISHA	SWARAJ PATEL VS	BHASMA /97 /2025 J.M.F.C., (R), SUNDARGARH(Sundargarh) GR/0000043/2025
84	D-BLAPL/17707/2025 BLAPL/6226/2025	VIVAAN TRIPATHY VS STATE OF ODISHA	DEBI PRASAD MOHAPATRA VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000021/2025
85	D-BLAPL/16725/2025 BLAPL/6227/2025	JAMANU SABITA @ J. SABITA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	/ /0 A.D.J. CUM SPECIAL JUDGE,BERHAMPTON 2(A)CC/0000022/2025
86	D-BLAPL/17925/2025 BLAPL/6228/2025	SATYA PRAKASH SINGHA VS STATE OF ODISHA	GURUPRASAD BEHERA VS	/ /0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000145/2025
87	D-BLAPL/17665/2025 BLAPL/6229/2025	MALAYA BEHURA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	MAHAKALPARA /93 /2025 SPECIAL JUDGE (POCSO), KENDRAPARA Spl/0000034/2025
88	D-BLAPL/17927/2025 BLAPL/6230/2025	RAJIB SAMAL VS STATE OF ODISHA	GURUPRASAD BEHERA VS	/ /0 A.D.J.,JALESWAR(Baleshwar) Spl/0000012/2025
89	D-BLAPL/17658/2025 BLAPL/6231/2025	BITU @ BISWAJIT DAS VS STATE OF ODISHA	CHIRANJIB ROUT VS	COLLIERY /251 /2025 J.M.F.C,TALCHER(Anugul) GR/0000544/2025
90	D-BLAPL/17535/2025 BLAPL/6232/2025	SRITAM KUMAR MEHER VS STATE OF ODISHA	MANASI MOHAPATRA VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK J.M.F.C,CUTTACK(Cuttack) GR/0000402/2025
91	D-BLAPL/17931/2025	BIPIN KUDEI	AKSHAYA KUMAR SAHOO	BIRMAHARAJPUR /17 /2025

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	BLAPL/6233/2025	VS STATE OF ODISHA	VS	S.D.J.M.,BIRAMAHAJAPUR(Sonepur) GR/000036/2025
92	D-BLAPL/17469/2025 BLAPL/6234/2025	IMRAN @ BALAPRIYA IMRANBHAI HARUNBHAI VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	//0 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/000020/2025
93	D-BLAPL/17305/2025 BLAPL/6235/2025	MANOJ SWAMI VS STATE OF ODISHA	SIDHARTHA DAS VS	BARGARH /209 /2025 DIST.AND SESSIONS JUDGE,BARGARH Spl/000026/2025
94	D-BLAPL/17393/2025 BLAPL/6236/2025	GUDU @ SOUMYA PRASAD BEHERA VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	BANARAPAL /64 /2025 DISTRICT AND SESSIONS JUDGE,ANGUL CT/0000443/2025
95	D-BLAPL/17336/2025 BLAPL/6237/2025	JITENDRA KUMAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 ADDL.SESSIONS JUDGE CUM SPL JUDGE TR/000008/2025
96	D-BLAPL/17675/2025 BLAPL/6238/2025	SEKH JABBAR VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	JHARSUGUDA /186 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/000017/2025
97	D-BLAPL/17317/2025 BLAPL/6239/2025	TUSHAR KIRAN BARIK VS STATE OF ODISHA	AMIT KUMAR NATH VS	KANIHA /213 /2022 SPECIAL JUDGE (POCSO), ANGUL(Anugul) Spl/000015/2025
98	D-CMP/21797/2025 CMP/887/2025	RANJAN KUMAR SAHOO VS KHETRAMANI RAY	BIRAJA PRASANNA DAS VS	// CIVIL JUDGE (SD),ROURKELA(Sundargarh) EC/000006/2024
99	D-CMP/22475/2025 CMP/888/2025	RAJESH KUMAR PAL VS CHANDRADEIPUR GRAM PANCHAYAT,CUTTACK	BIBHUDHANANDA MUDULI VS	// A.D.J.,SALIPUR(Cuttack) Fao/000029/2023
100	D-CMP/21202/2025 CMP/889/2025	GOURI NAG VS MARIUM SHA	TUSAR KUMAR MISHRA VS	// CIVIL JUDGE (SD),ROURKELA(Sundargarh) CS/0000378/2022
101	D-CMP/20828/2025 CMP/890/2025	SAILABALA BALABANTARAY @ DALAI VS SISTALA SUNDARAM	SURESH CHANDRA MOHANTY VS	// CIVIL JUDGE (SD),NAWARANGPUR(Naagarangpur) IA/000016/2022
102	D-CMP/22878/2025 CMP/891/2025	JYOTIRMAYEE DAS VS	BIBHUDHANANDA MUDULI VS	// ADDL.CIVIL JUDGE (SD),CUTTACK(Cuttack)

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103	D-CMP/23746/2025 CMP/892/2025	SUMATI BEHERA PRANATI PRASAD VS ALOK JHUNJHUNWALA	RUPESH KUMAR KANUNGO VS	CS/0000771/2020 // 5TH ADDL CIVIL JUDGE(S.D.),CUTTACK
104	D-CMP/20872/2025 CMP/893/2025	KABITA SWAIN VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	CS/0000358/2004 // CIVIL JUDGE(J.D.),NILAGIRI(Baleshwar)
105	D-CMP/18855/2025 CMP/894/2025	RAJ KUMAR AGARWAL VS I.F.G.L REFRACTORIES LTD., SUNDARGARH	DEBAKANTA MOHANTY VS	CS/0000037/2015 // 2ND A.D.J.,ROURKELA(Sundargarh) Fao/0000007/2024
106	D-CMP/21485/2025 CMP/895/2025	LAXMIMANI BHAKTA VS GOURANGA BHAKTA	MAHESWAR MOHANTY VS	// 2ND ADDL.CIVIL JUDGE(S.D.),BALASORE IA/0000117/2024
107	D-CMP/23243/2025 CMP/896/2025	SARASWATI SISHU VIDYA MANDIR, CUTTACK VS SWAPANENDU SAMAL	ANJAN KUMAR JENA VS	// CIVIL JUDGE (SD),ATHGARH(Cuttack) CS/0000339/2016
108	D-CMP/24063/2025 CMP/897/2025	RAMA DEI VS RANJEET KUMAR DASH	PRASANTA KUMAR SATAPATHY VS	// CIVIL JUDGE (JD),JAGATSINGHPUR(Jagatsinghpur) CMA/0000045/2025
109	D-CMP/19655/2025 CMP/898/2025	SIYARAM AGARWAL VS GHANSHYAM AGARWAL	DEBAKANTA MOHANTY VS	// CIVIL JUDGE (SD),ROURKELA(Sundargarh) CS/0000115/2024
110	D-CONTC/16287/2025 CONTC/2502/2025	SUBASH CHANDRA DAS VS SHALINI PANDIT, IAS	BIJAYALAXMI SAHOO VS	// () //
111	D-CONTC/16507/2025 CONTC/2503/2025	USHARANI PRADHAN VS ANANYA DAS,IAS	ADV. VS	// () //
112	D-CONTC/16947/2025 CONTC/2504/2025	MANCHE PRADHAN VS SHALINI PANDIT, COMMNR. CUM SECY., S AND ME DEPT.	BIJAYALAXMI SAHOO VS	// () //
113	D-CONTC/18593/2025 CONTC/2505/2025	HARA GOVIND DAS VS NARAYAN SETHI, ADDL. TAHASILDAR, BBSR	LAXMI NARAYAN RAYATSINGH VS	// () //

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114	D-CONTC/20568/2025 CONTC/2506/2025	BISHNU NARAYAN PANY VS ARABINDA PADHI,IAS	ADV. VS	// 0 //
115	D-CONTC/20668/2025 CONTC/2507/2025	SUNIL KUMAR PRADHAN VS SHALINI PANDIT, IAS	ADV VS	// 0 //
116	D-CONTC/20840/2025 CONTC/2508/2025	LAL MOHAN MOHANTA VS PURNA CHANDRA SETHI, D.E.O.,MAYURBHANJ	ADV. VS	// 0 //
117	D-CONTC/22188/2025 CONTC/2509/2025	AVIMANYU SAHU VS SANJAYA KUMAR NAYAK,V.C, RAVENSHAW UNIVERSITY,CUTTACK	ADV. VS	// 0 //
118	D-CONTC/23589/2025 CONTC/2510/2025	TULASI BHOI VS SUBRAT KUMAR PANDA,COLLECTOR-CUM-C.E.O, ZILLA PARISAD, BOUDH	ADV. VS	// 0 //
119	D-CONTC/23595/2025 CONTC/2511/2025	JUGAL PRADHAN VS SUBRAT KUMAR PANDA,COLLECTOR-CUM-C.E.O, ZILLA PARISAD, BOUDH	ADV. VS	// 0 //
120	D-CONTC/23708/2025 CONTC/2512/2025	M.PUJA VS ANANYA DAS,IAS	ADV. VS	// 0 //
121	D-CONTC/23724/2025 CONTC/2513/2025	M/S PRATISTHA ENGINEERING LIMITED VS STATE BANK OF INDIA, IPICOL HOUSE, JANPATH,BBSR	RAMACHANDRA PANIGRAHY VS	// 0 //
122	D-CONTC/19279/2025 CONTC/2514/2025	SUDHANSU SEKHAR DASH VS PREMJIT NAYAK, DIRECTOR OF AYUSH, ODISHA	ADV. VS	// 0 //
123	D-CONTC/19281/2025 CONTC/2515/2025	JYOTIRMAYEE NAYAK VS JYOTI RANJAN MISHRA,DIRECTOR,ELEMENTARY EDUCATION, ODISHA	ADV. VS	// 0 //
124	D-CONTC/19321/2025 CONTC/2516/2025	ANIL KUMAR SENAPATI VS ASWATHY S., IAS	ADV. VS	// 0 //
125	D-CONTC/19429/2025	DILIP DEHURI	ADV.	//

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	CONTC/2517/2025	VS KALI PRASANNA MOHAPATRA,IAS	VS	0 //
126	D-CONTC/19518/2025 CONTC/2518/2025	SRIKANTA MALIK VS PRIYABRATTA DAS,OAS	ADV. VS	// 0 //
127	D-CONTC/19548/2025 CONTC/2519/2025	KEDAR MOHAPATRA VS ARAVIND AGRAWAL,COMMNR.-CUM-SECY., HIGHER EDUCATION DEPT., ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
128	D-CONTC/19553/2025 CONTC/2520/2025	GARUDA CHANDRA SAHOO VS SALINI PANDIT,IAS	BIJAYALAXMI SAHOO VS	// 0 //
129	D-CONTC/20039/2025 CONTC/2521/2025	RANJEET KUMAR PRADHAN VS ASWATHY S.,IAS	SUBHASREE MOHANTY VS	// 0 //
130	D-CONTC/21031/2025 CONTC/2522/2025	ADITYA PATRA VS J.P.SINGH,PRESIDING OFFICER,DEBTS RECOVERY TRIBUNAL,CUTTACK	ADV. VS	// 0 //
131	D-CONTC/21452/2025 CONTC/2523/2025	RAMESH CHANDRA MISHRA VS VIR VIKRAM YADAV,IAS	ADV. VS	// 0 //
132	D-CONTC/21655/2025 CONTC/2524/2025	TRILOCHAN NEPAK VS ARABIND AGRAWAL,IAS	ADV. VS	// 0 //
133	D-CONTC/22308/2025 CONTC/2525/2025	SAKTIDHAR SAHOO VS SURENDRA KUMAR, IAS	ADV VS	// 0 //
134	D-CONTC/22382/2025 CONTC/2526/2025	NIRANJAN NAYAK VS MALAYA DAS,B.M,INDIAN BANK, CHOUDWAR BRANCH, CUTTACK	SAILABALA JENA VS	// 0 //
135	D-CONTC/21104/2025 CONTC/2527/2025	MAA TARINI WSHG, BHADRAK VS DILIP ROUTH,IAS	AMBUJA BANDHU PARIDA VS	// 0 //
136	D-CONTC/15740/2025 CONTC/2528/2025	SANTOSH KUMAR MOHANTY VS	BIJAYALAXMI SAHOO VS	// 0

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137	D-CONTC/19010/2025 CONTC/2529/2025	SHALINI PANDIT,COMMNR.-CUM-SECY., S AND ME DEPT. RANJAN KUMAR MUDULI VS ARAVINDA AGRAWAL,IAS	ADV. VS	// // ()
138	D-CONTC/19556/2025 CONTC/2530/2025	USHASI NAYAK VS SALINI PANDIT,IAS	BIJAYALAXMI SAHOO VS	// () //
139	D-CONTC/19557/2025 CONTC/2531/2025	DUTIKRISHNA PRADHAN VS SALINI PANDIT,IAS	BIJAYALAXMI SAHOO VS	// () //
140	D-CONTC/19604/2025 CONTC/2532/2025	MOHESWAR MOHAPATRA VS SHALINI PANDIT,IAS	DEBASIS ROUT VS	// () //
141	D-CONTC/20522/2025 CONTC/2533/2025	DEBENDRA KUMAR PRUSTY VS SANTOSH KUMAR DASH, ASST. REGISTRAR CO OPERATIVE SOCIETY, KENDRAPARA	ADV. VS	// () //
142	D-CONTC/21660/2025 CONTC/2534/2025	SAROJ KUMAR TRIPATHY VS NIRUPAMA DORA,DIST. EDUCATION OFFICER,KANDHAMAL	ADV. VS	// () //
143	D-CRLA/15190/2025 CRLA/677/2025	PADLAM BHUMIYA VS STATE OF ODISHA	SHYAM MANOHAR VS	BORIGUMMA /7 /2017 DISTRICT & SESIONS JUDGE,JEYPORE CT/0000054/2017
144	D-CRLA/14292/2025 CRLA/678/2025	SANTOSINI JAYAPURIA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	RENGALI /30 /2017 A.D.J.,JHARSUGUDA(Jharsuguda) ST/0000046/2017
145	D-CRLA/17572/2025 CRLA/679/2025	DASARATHI MOHANTY VS STATE OF ODISHA	ASHOK JENA VS	ATHGARH /131 /2025 P.O SPL.COURT SC AND ST (POA) ACT, Spl/0000116/2025
146	D-CRLLP/12373/2025 CRLLP/41/2025	RASHMI RANJAN SETHY VS SANTILATA MOHANTY	RABINDRA NATH PRUSTY VS	JAGATSINGPUR /216 /2016 SPECIAL JUDGE,JAGATSINGHPUR(Jaga Spl/0000019/2017
147	D-CRLMA/15160/2025 CRLMA/84/2025	DHOBA SAHU VS STATE OF ODISHA	ADV. VS	GANGAPUR (ASKA) /176 /2022 () //

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148	D-CRLMC/16286/2025 CRLMC/2099/2025	SABYASACHI TRIPATHY VS STATE OF ODISHA	SARADA PRASAD DASH VS	NIMAPADA /254 /2016 J.M.F.C.,NIMAPARA(Puri) GR/0000892/2016
149	D-CRLMC/16299/2025 CRLMC/2100/2025	SABYASACHI TRIPATHY VS STATE OF ODISHA	SARADA PRASAD DASH VS	NIMAPADA /255 /2016 J.M.F.C.,NIMAPARA(Puri) GR/0000893/2016
150	D-CRLMC/16304/2025 CRLMC/2101/2025	SABYASACHI TRIPATHY VS STATE OF ODISHA	SARADA PRASAD DASH VS	NIMAPADA /256 /2016 J.M.F.C.,NIMAPARA(Puri) GR/0000894/2016
151	D-CRLMC/14752/2025 CRLMC/2102/2025	SANKAR KUMAR MISTRI VS STATE OF ODISHA	RAGHUNATH BISWAL VS	/ /0 J.M.F.C.,JEYPORE(Koraput) ICC/0000063/2015
152	D-CRLMC/17000/2025 CRLMC/2103/2025	CHERUKU DAYANAND VS STATE OF ODISHA	SWASTIK MOHANTY VS	THELKOLOI PS /264 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) Spl/0000032/2024
153	D-CRLMC/14917/2025 CRLMC/2104/2025	JOGENDRA NATH DAS@JOGI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BONTH /138 /2024 S.D.J.M.,BHADRAK(Bhadrak) GR/0001971/2024
154	D-CRLMC/17004/2025 CRLMC/2105/2025	CHERUKU DAYANAND VS STATE OF ODISHA	SWASTIK MOHANTY VS	THELKOLOI PS /265 /2024 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0002294/2024
155	D-CRLMC/14938/2025 CRLMC/2106/2025	SURYA SAGAR SWAIN VS CENTRAL BUREAU OF INVESTIGATION(C.B.I.)	RAJESWAR HOTA VS	BHUBANESWAR CBI /4 /2015 SPECIAL JUDGE (CBI-I -CUM-PMLA),BH TR/0000008/2015
156	D-CRLMC/17730/2025 CRLMC/2107/2025	MUNA SETHI VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	KODALA /544 /2023 A.D.J.,KODALA(Ganjam) Spl/0000004/2023
157	D-CRLMC/17747/2025 CRLMC/2108/2025	ARUNDHATI SAHANI VS CHARCHIT MOHANTY	LINGARAJ SARANGI VS	/ /0 J.M.F.C.,BHUBANESWAR(Khordha) CMC/0000364/2023
158	D-CRLMC/15643/2025 CRLMC/2109/2025	GAJENDRA BEHERA@KALIA VS STATE OF ODISHA	SARADA PRASAD DASH VS	KHAIRA /186 /2016 A.D.J., SORO(Baleshwar) ST/0000121/2017
159	D-CRLMC/15677/2025	NARASIMHA PRADHAN@NARASINGH PRADHAN	SANDHYARANI PANI	CHAMAKHANDI /285 /2024

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	CRLMC/2110/2025	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR GR/0001001/2024
160	D-CRLMC/16052/2025 CRLMC/2111/2025	KHAGESWAR BISHI VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	BANGOMUNDA /277 /2024 CIVIL JUDGE (JD) CUM JMFC, BANGOM GR/0000470/2024
161	D-CRLMC/15746/2025 CRLMC/2112/2025	JITENDRA DALABEHERA@SILU DALABEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	SARANAKUL /44 /2016 ASST. SESSIONS JUDGE, ODAGAON(Na ST/0000049/2021
162	D-CRLMC/16111/2025 CRLMC/2113/2025	KARTIK MAJHI VS STATE OF ODISHA	RADHARAMAN DAS NAYAK VS	KHUNTA /250 /2022 S.D.J.M.-CIVIL JUDGE (JD),UDALA(May CT/0000849/2022
163	D-CRLMC/15819/2025 CRLMC/2114/2025	TUTU@SUSANTA MOHANTY VS STATE OF ODISHA	SARADA PRASAD DASH VS	NIMAPADA /45 /2006 ASST. SESSION JUDGE,NIMAPARA(Puri ST/0000028/2013
164	D-CRLMC/16026/2025 CRLMC/2115/2025	KAILASH BISWAL VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	KONARK /34 /2011 ASST. SESSION JUDGE,NIMAPARA(Puri ST/0000065/2013
165	D-CRLMC/16081/2025 CRLMC/2116/2025	SAROJ KUMAR SWAIN@SAROJ SWAIN VS STATE OF ODISHA	ASHOK KUMAR SWAIN VS	BAIDYANATHPUR /33 /2003 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000183/2003
166	D-CRLMC/16181/2025 CRLMC/2117/2025	PADMALOCHAN TARAI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000010/2023
167	D-CRLMC/16092/2025 CRLMC/2118/2025	SAMIN AHAMMED VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CYBER CRIME AND E.O, BALASORE /1 S.D.J.M.,BALASORE(Baleshwar) CT/0000001/2022
168	D-CRLMC/16950/2025 CRLMC/2119/2025	GOBINDA PRADHAN VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	KANJIPANI /38 /2014 ASST. SESSIONS JUDGE, KEONJHAR(K ST/0000011/2019
169	D-CRLMC/16102/2025 CRLMC/2120/2025	JITENDRA PRADHAN @ JITU VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	FATEGARH /140 /2021 J.M.F.C.,BHAPUR(Nayagarh) GR/0000129/2021
170	D-CRLMC/16251/2025 CRLMC/2121/2025	MEGHANATH MANDAL VS	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE, PHULBANI(Kandhamal

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171	D-CRLMC/16261/2025 CRLMC/2122/2025	STATE OF ODISHA RATAN MANDAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	2(A)CC/0000004/2014 //0 SPECIAL JUDGE, PHULBANI(Kandhamal)
172	D-CRLMC/16750/2025 CRLMC/2123/2025	SAMIR ROUT@SAMEER KUMAR ROUT VS STATE OF ODISHA	LALITENDU BHUYAN VS	2(A)CC/0000003/2014 //0 GRAMA NYAYADHIKARI,GHASIPURAO
173	D-CRLMC/15027/2025 CRLMC/2124/2025	UDAYANATH MISHRA VS STATE OF ODISHA	LALITENDU MISHRA VS	ICC/0000198/2016 BHUBANESWAR VIGILANCE /3 /2009 SPECIAL JUDGE(VIG),BHUBANESWARO
174	D-CRLMC/16780/2025 CRLMC/2125/2025	STATE OF ODISHA(VIG.) AZAD ROY VS	SUSANTA KUMAR BARAL VS	TR/0000050/2012 AUL /569 /2023 J.M.F.C.,AUL(Kendrapara)
175	D-CRLMC/17064/2025 CRLMC/2126/2025	STATE OF ODISHA SASHIKANTA DAS VS	SUKANTA KUMAR NAYAK VS	GR/0000919/2023 RAJKANIKAI /121 /2021 A.D.J.-CUM-SPECIAL JUDGE,PATTAMU
176	D-CRLMC/16459/2025 CRLMC/2127/2025	STATE OF ODISHA JAMES NAWEL BARA VS	BRAJA KISHOR PANDA VS	ST/0000350/2025 //0 J.M.F.C.,RAJGANGPUR(Sundargarh)
177	D-CRLMC/17283/2025 CRLMC/2128/2025	STATE OF ODISHA RAJESH KUMAR BEHERA VS NARMADA SAHOO	ASHOK KUMAR SARANGI VS	MIS.CASE/0000041/2023 //0 JUDGE, FAMILY COURT,JAJPUR(Jajapur
178	D-CRLMC/17844/2025 CRLMC/2129/2025	SANTOSH KUMAR PANDA VS STATE OF ODISHA	SHAKTI PRASAD PANDA VS	Crp/0000247/2024 //0 J.M.F.C.(II),BARBIL(Kendujhar)
179	D-CRLMC/14753/2025 CRLMC/2130/2025	SATYABRATA SAHOO VS STATE OF ODISHA	AMRITA MISHRA VS	2(B)CC/0000004/2001 CHAULIAGANJA /98 /2025 J.M.F.C.(IV),CUTTACK(Cuttack)
180	D-CRLMC/14841/2025 CRLMC/2131/2025	MINAKETAN PRADHAN VS STATE OF ODISHA	BAIVAV MISHRA VS	GR/0000261/2025 CUTTACK SADAR /437 /2024 J.M.F.C.,CUTTACK(RURAL)(Cuttack)
181	D-CRLMC/14452/2025 CRLMC/2132/2025	STATE OF ODISHA ASIT KUMAR NAYAK VS STATE OF ODISHA(VIG.)	PRANAB KUMAR SAMANTRAY VS	GR/0001000/2024 BHUBANESWAR VIGILANCE /42 /2020 SPECIAL JUDGE(VIG),BHUBANESWARO GR/0000047/2020

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182	D-CRLMC/17221/2025 CRLMC/2133/2025	NILAMANI BAITHARU VS GAYATRI BAITHARU	UMA CHARAN MISHRA VS	//0 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA ICC/0000001/2025
183	D-CRLMC/17259/2025 CRLMC/2134/2025	AKHAYA KUMAR NAYAK VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	DHARMASALA /323 /2023 A.D.J.,CHANDIKHOLE(Jajapur) CRREV/0000024/2024
184	D-CRLMC/16532/2025 CRLMC/2135/2025	KANHA NAYAK @ KANHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KODALA /355 /2024 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Gar GR/0000304/2024
185	D-CRLMC/16590/2025 CRLMC/2136/2025	LOKANTH BEHERA VS STATE OF ODISHA	JAYANTA KUMAR PADHI VS	KUMBHARAPARA /258 /2023 DISTRICT & SESSIONS JUDGE,PURI(Pur ST/0000605/2024
186	D-CRLMC/16614/2025 CRLMC/2137/2025	SUKANTA @ AMAR PRATAP VS STATE OF ODISHA	PRADIPTA BEURA VS	KHUNTUNI /49 /2016 AD-HOC ADJ (FTSC-II), CUTTACK(Cutta GR/0000035/2016
187	D-CRLMP/17213/2025 CRLMP/715/2025	ANNAPURNA MAJHI VS STATE OF ODISHA	SATYABAN SAHOO VS	//0 () //
188	D-CRLMP/16151/2025 CRLMP/716/2025	JOGENDRANATH DANDSENA VS STATE OF ODISHA	MANORANJAN PADHI VS	//0 () //
189	D-CRLMP/15201/2025 CRLMP/717/2025	MD.MANSUR RAZA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	LALBAG /145 /2025 () //
190	D-CRLMP/15212/2025 CRLMP/718/2025	USHA ROHIDAS VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// () //
191	D-CRLMP/17039/2025 CRLMP/719/2025	SUSBASINI DUTTA VS STATE OF ODISHA	NIRANJAN PANDA VS	//0 () //
192	D-CRLMP/17186/2025 CRLMP/720/2025	DINABANDHU PRADHAN VS STATE OF ODISHA	NIRANJAN PANDA VS	// () //
193	D-CRLMP/15264/2025	MANOJ KARMAKAR	GAJENDRANATH ROUT	//

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	CRLMP/721/2025	VS STATE OF ODISHA	VS	() //
194	D-CRLMP/15170/2025 CRLMP/722/2025	JHARANA SAHOO VS STATE OF ODISHA	KARUNAKAR GAYA VS	/ /0 () //
195	D-CRLMP/15384/2025 CRLMP/723/2025	SK. KAYAMUDDIN VS SOREYA KHANAM	SAROJ RANJAN SUBUDHI VS	/ /0 JUDGE, FAMILY COURT, JAJPUR(Jajapur Crp/0000041/2022
196	D-CRLMP/17620/2025 CRLMP/724/2025	SAILABALA MALLICK @ SAILABALA MALIK VS SUPERINTENDENT OF POLICE, BHADRAK	BIBHUTI RANJAN MOHANTY VS	BHADRAK TOWN /148 /2024 () //
197	D-CRLMP/15472/2025 CRLMP/725/2025	ANANTA KUMAR DAS VS STATE OF ODISHA	MOHENDRA DALAI VS	/ /0 () //
198	D-CRLMP/17854/2025 CRLMP/726/2025	SANJAY KESHARI MOHAPATRA VS STATE OF ODISHA	NIRANJAN PANDA VS	NIMAPADA /82 /2025 () //
199	D-CRLMP/15399/2025 CRLMP/727/2025	SUPHALABATI NAIK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	/ /0 () //
200	D-CRLMP/16504/2025 CRLMP/728/2025	SURYA KANTA TRIPATHY VS STATE OF ODISHA	ARIJEET MISHRA VS	JODA /96 /2025 () //
201	D-CRLREV/12819/2025 CRLREV/295/2025	B.GOURESWAR RAO VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	CHANDILI /134 /2015 A.D.J.,RAYAGADA(Rayagada) CRA/0000005/2019
202	D-CRLREV/17370/2025 CRLREV/296/2025	HAGRA MUNDA @RASAE MUNDA VS STATE OF ODISHA	KARUNAKAR GAYA VS	TELKOI /58 /2025 A.D.J.,KEONJHAR(Kendujhar) CRA/0000012/2025
203	D-FAO/16516/2025 FAO/266/2025	LEGAL MANAGER, M/S. SHRIRAM GENERAL INSURANCE CO. LTD., KHURDA VS PRASANNA KUMAR DALAI	GIRIJA PRASAD DUTTA VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000404/2015
204	D-FAO/16504/2025 FAO/267/2025	LEGAL MANAGER, M/S. SHRIRAM GENERAL INSURANCE CO. LTD., KHURDA VS	GIRIJA PRASAD DUTTA VS	// COMNR.FOR EMPLOYEES COMP./ASST

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205	D-FAO/17775/2025 FAO/268/2025	BIJAYA KUMAR DALAI DIVISIONAL MANAGER, M/S ORIENTAL INSURANCE CO. LTD.,CUTTACK VS BHIMASEN NAIK	NAYAN BEHARI DAS VS	EC/0000405/2015 // COMNR.FOR EMPLOYEES COMP./ASST
206	D-FAO/19181/2025 FAO/269/2025	THE MANAGER LEGAL, M/S. SHRIRAM GENERAL INSURANCE COMPANY LTD,KHURDA VS KUNI MALLICK	KUNIA PRASAD DUTTA VS	EC/0000513/2013 // COMNR.FOR EMPLOYEES COMP./ASST
207	D-FAO/19393/2025 FAO/270/2025	D.M.,ORIENTAL INSURANCE CO. LTD.,ANGUL VS GADADHAR JENA	RIMJHIMBALA PATI VS	EC/0000252/2023 // COMMISSIONER EMPLOYEES'S COMPE
208	D-FAO/21067/2025 FAO/271/2025	THE DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.,GANJAM VS BANSHI PRADHAN	MAHITOSH SINHA VS	EC/0000010/2024 // COMMNR. FOR EMPLOYEES COMPENS
209	D-FAO/22970/2025 FAO/272/2025	SANIA PRADHAN VS UNION OF INDIA	KARUNAKAR DAS VS	EC/0000023/2017 // RAILWAY CLAIMS TRIBUNAL, BHUBA
210	D-FAO/20804/2025 FAO/273/2025	MANAGER LEGAL, M/S. LIBERTY GENERAL INSURANCE CO.LTD. VS SUNITA PUNJI	ADAM ALI KHAN VS	Oa/0000142/2024 // COMNR.FOR EMPLOYEES COMP./ASST
211	D-FAO/22381/2025 FAO/274/2025	NILAM DEVI VS UNION OF INDIA	SATYABAN SAHOO VS	EC/0000023/2023 // RAILWAY CLAIMS TRIBUNAL, BHUBA
212	D-FAO/22387/2025 FAO/275/2025	SAFET SUNA VS UNION OF INDIA	SATYABAN SAHOO VS	Oa/0000011/2024 // RAILWAY CLAIMS TRIBUNAL, BHUBA
213	D-FAO/22549/2025 FAO/276/2025	STATE OF ODISHA VS ARJUN BURKHA	CHANDRAKANTA PRADHAN,A.G.A VS	Oa/0000161/2024 // STATE EDUCATION TRIBUNAL,BHUBA
214	D-JCRLA/18040/2025 JCRLA/80/2025	AMULYA DAS VS STATE OF ODISHA	ADV. VS	Gia/0000203/2019 BALASORE SADAR /217 /2018 DISTRICT & SESSIONS JUDGE,BALASO
215	D-JCRLA/18073/2025 JCRLA/81/2025	BABU@CHAKARA@KAUCHIA NAYAK VS STATE OF ODISHA	ADV. VS	ST/0000073/2019 GHASIPURA /156 /2019 SPECIAL JUDGE (POCSO), KENDUJHAR Spl/0000355/2022

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216	D-JCRLA/18075/2025 JCRLA/82/2025	KUMAR HARIJAN VS STATE OF ODISHA	ADV. VS	TENTULIKHUNTI /114 /2024 DISTRICT AND SESSIONS JUDGE,NAWA CT/0000053/2024
217	D-JCRLA/18069/2025 JCRLA/83/2025	SUNESH MUKHI VS STATE OF ODISHA	ADV. VS	BALLIGUDA /78 /2015 A.D.J.,BALLIGUDA(Kandhamal) CRA/0000003/2020
218	D-JCRLA/18067/2025 JCRLA/84/2025	KHUTU KUMAR VS STATE OF ODISHA	ADV. VS	DHARAMGARH /256 /2014 A.D.J.,DHARAMGARH(Kalahandi) CT/0000027/2015
219	D-JCRLA/18071/2025 JCRLA/85/2025	AMAR SING BIRUA @ NARAYAN BIRUA @ SUKADEV @ SUKHRAM VS STATE OF ODISHA	ADV. VS	NAYAKOT /13 /2015 ASST. SESSIONS JUDGE, KEONJHAR(Ke ST/0000031/2021
220	D-JCRLA/18074/2025 JCRLA/86/2025	JAGAMOHAN KANDHA @ BHOI VS STATE OF ODISHA	ADV. VS	CHANDAHANADI /149 /2022 A.D.J.,UMERKOTE(Nabarangapur) CT/0000056/2023
221	D-JCRLA/18070/2025 JCRLA/87/2025	DEBENDRA NAIK VS STATE OF ODISHA	ADV. VS	RARUAN /67 /2025 SPL.JUDGE, KARANJIA(Mayurbhanj) Spl/0000431/2005
222	D-JCRLA/18059/2025 JCRLA/88/2025	JASODA @ JASHONDA BHOI VS STATE OF ODISHA	ADV. VS	TUSRA /162 /2022 DISTRICT & SESSIONS JUDGE,BOLANG SC/0000026/2023
223	D-JCRLA/18068/2025 JCRLA/89/2025	RAMA NAIK VS STATE OF ODISHA	ADV. VS	TELKOI /10 /2022 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu SC/0000010/2022
224	D-MACA/23254/2025 MACA/685/2025	D.M, NATIONAL INSURANCE CO. LTD., CUTTACK VS BHARATI AGRAWAL	PRASANTA KUMAR MAHALI VS	// 5TH M.A.C.T.,BARIPADA(Mayurbhanj) Mac/0000077/2016
225	D-MACA/20810/2025 MACA/686/2025	LIBERTY VIDEOCON GENERAL INSURANCE CO.LTD.,MAHARASHTRA VS JUDHISTER BEHERA	ADAM ALI KHAN VS	// VITH M.A.C.T. KHURDA(Khordha) Mac/0000024/2015
226	D-MACA/22969/2025 MACA/687/2025	RANJITA PANDA VS BHAJA PALEI	KARUNAKAR DAS VS	// 2ND A.D.J.,ROURKELA(Sundargarh) Mac/0000177/2021
227	D-MACA/22589/2025	M/S. NEW INDIA ASSURANCE CO. LTD.,CUTTACK	BIJOY DASMOHAPATRA	//

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	MACA/688/2025	VS SUMITRA SAHU	VS	3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000345/2016
228	D-MACA/20629/2025 MACA/689/2025	DIVISIONAL MANAGER, NATIONAL INSURANCE COMPANY LIMITED,SAMBALPUR VS ALASI BANCHHOR @ BANCHHUR	ADAM ALI KHAN VS	// 1ST M.A.C.T., JHARSUGUDA(Jharsuguda) Mac/0000053/2021
229	D-MACA/21657/2025 MACA/690/2025	M/S NATIONAL INSURANCE CO.LTD, JAJPUR VS SATYABATI NAYAK	SOMNATH ROY VS	// III MACT,JAJPUR(Jajapur) Mac/0000039/2018
230	D-MATA/23212/2025 MATA/236/2025	NAMITA BEHERA VS ANIL KUMAR BEHERA	ANSHUMAN PANDA VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000870/2021
231	D-MSA/21460/2025 MSA/25/2025	PRAFULA KUMAR SAHU VS THE SECRETARY, ODISHA REAL ESTATE REGULATORY AUTHORITY, BBSR	SUDEEP KUMAR SARANGI VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000003/2024
232	D-OTAPL/17185/2025 OTAPL/62/2025	COMMISSIONER OF CUSTOMS(PREVENTIVE), BHUBANESWAR VS M/S VEDANTA LTD.	TUSHAR KANTI SATAPATHY,SR.S.C VS	// (//
233	D-OTAPL/17187/2025 OTAPL/63/2025	COMMISSIONER OF CUSTOMS, (PREVENTIVE),BHUBANESWAR VS M/S VEDANTA LTD.	TUSHAR KANTI SATAPATHY,SR.S.C VS	// (//
234	D-OTAPL/17186/2025 OTAPL/64/2025	COMMISSIONER OF CUSTOMS, (PREVENTIVE), BHUBANESWAR VS M/S VEDANTA LTD.	TUSHAR KANTI SATAPATHY,SR.S.C VS	// (//
235	D-RPFAM/19075/2025 RPFAM/161/2025	SHANKARSAN ROUT VS ANURADHA ROUT @ JHILI	DIPTI RANJAN MOHAPATRA VS	// CIVIL JUDGE (JD),ASKA(Ganjam) MIS.CASE/0000016/2017
236	D-RPFAM/19568/2025 RPFAM/162/2025	ASISH BEHURIA VS SANDHYA MOHANTY	BYOMAKESH TRIPATHY VS	// JUDGE FAMILY COURT, BARIPADA(Ma Cp/0000162/2023
237	D-RSA/20326/2025 RSA/286/2025	PUSPALATA TRIATHY VS SIMANCHAL TRIPATHY	DIPTI RANJAN BHOKTA VS	// DISTRICT AND SESSIONS JUDGE,NAWA RFA/0000010/2023
238	D-RSA/22811/2025 RSA/287/2025	UCO BANK, KORAPUT VS	BIBEKANANDA UDGATA VS	// DISTRICT & SESIONS JUDGE,JEYPORE(

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239	D-RSA/18053/2025 RSA/288/2025	M/S. MANIKRISHNA HOTELS PVT. LTD., KORAPUT PRABHASINI NAIK VS LAXMIRAM NAIK	DEBABRATA DASH VS	RFA/0000002/2024 // A.D.J.,DHARAMGARH(Kalahandi) Fa/0000006/2022
240	D-RSA/21344/2025 RSA/289/2025	MAMATA RANI DASH VS GOURA CHANDRA SAMANTA	PRAFULLA KUMAR KAR VS	// 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMPUR RFA/0000097/2023
241	D-RSA/20411/2025 RSA/290/2025	RAIRANGAPUR MUNICIPALITY VS JOGESWAR PRASAD RAM	SUKANTA KUMAR NAYAK VS	// A.D.J.,RAIRANGAPUR(Mayurbhanj) RFA/000010/2016
242	D-RSA/22808/2025 RSA/291/2025	UCO BANK, KORAPUT VS M/S. MANIKRISHNA HOTELS PVT. LTD., KORAPUT	BIBEKANANDA UDGATA VS	// DISTRICT & SESSIONS JUDGE,JEYPORE(Koraput) RFA/0000003/2024
243	D-RSA/18019/2025 RSA/292/2025	LALIT MOHAN SINGH VS KHULANA SINGH	ANANTA NARAYAN PATTANAYAK VS	// 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Koraput) RFA/0000056/2016
244	D-RSA/21999/2025 RSA/293/2025	MANORANJAN HARIJAN VS SANJUKTA MAHARANA	DIPTI RANJAN BHOKTA VS	// ADDL DISTRICT AND SESSIONS JUDGE, KHURDA(Koraput) RFA/0000031/2022
245	D-RVWPET/18758/2025 RVWPET/153/2025	HAMIYA KUMAR PATEL VS THE MANAGEMENT OF GOMARDIH DOLOMITE QUARY, M/S. TATA STEEL LIMITED	AGASTI KANUNGO VS	// () //
246	D-TRPCRL/16406/2025 TRPCRL/39/2025	NIGAM TRADERS, BALASORE VS CHOLAMANDALAM INVESTMENT AND FINANCE CO.LTD.	AMIT PRASAD BOSE VS	//0 S.D.J.M.,BHUBANESWAR(Khordha) ICC/0002076/2025
247	D-TRPCRL/16874/2025 TRPCRL/40/2025	JHARAMAYEE SAHOO VS STATE OF ODISHA	ARIJEET MISHRA VS	KUJANGA /190 /2019 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0000646/2019
248	D-TRPCRL/17638/2025 TRPCRL/41/2025	SUMITRA SAHOO@SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	NAYAGARH /96 /2021 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(Koraput) GR/0000271/2021
249	D-WA/17057/2025 WA/952/2025	DURYEODHAN @ DURYODHAN DAS VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// () //

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250	D-WA/17279/2025 WA/953/2025	STATE OF ODISHA VS ANNAPURNA SWAIN	BIMBISAR DASH, A.G.A VS	// 0 //
251	D-WA/17280/2025 WA/954/2025	STATE OF ODISHA VS PRASANNA KUMAR PRADHAN	BIMBISAR DASH, A.G.A VS	// 0 //
252	D-WA/17085/2025 WA/955/2025	STATE OF ODISHA VS PRIYADARSHANI MADHUSMITA NAYAK	SASWAT DAS, A.G.A VS	// 0 //
253	D-WA/17277/2025 WA/956/2025	STATE OF ODISHA VS NARAYAN NAG	SASWAT DAS, A.G.A VS	// 0 //
254	D-WA/17278/2025 WA/957/2025	STATE OF ODISHA VS PUSPAMITRA PANDA	SASWAT DAS, A.G.A VS	// 0 //
255	D-WA/21499/2025 WA/958/2025	SITARANI SENAPATI VS RADHARANI BEHERA	JAGAJIBAN PRADHAN VS	// 0 //
256	D-WA/22014/2025 WA/959/2025	VEER SURENDRA SAI UNIVERSITY OF TECHNOLOGY,BURLA VS Dr. SASMITA KUMARI PADHY	NIROD KUMAR SAHU VS	// 0 //
257	D-WA/22454/2025 WA/960/2025	STATE OF ODISHA VS HAREKRUSHNA NAYAK	PRAVAKAR BEHERA,S.C(TRANSPORT) VS	// 0 //
258	D-WA/21504/2025 WA/961/2025	JHUNA MAJHI VS BABAJI DAS	MANAS RANJAN SATPATHY VS	// 0 //
259	D-WP(C)/17819/2025 WP(C)/16541/2025	DEBADUTTA DASH PANDA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
260	D-WP(C)/22628/2025 WP(C)/16542/2025	SUSHIL KUMAR CHOUDHURY VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //
261	D-WP(C)/19230/2025	JAYAKRISHNA DALABEHERA	ANNADA PRASAD MOHANTY	//

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	WP(C)/16543/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/23601/2025 WP(C)/16544/2025	PRATAP KUMAR DHAL SAMANTA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
263	D-WP(C)/13697/2025 WP(C)/16545/2025	ROHIT KUMAR DAGARA VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //
264	D-WP(C)/22721/2025 WP(C)/16546/2025	KARUNYA GIRIDHARI VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
265	D-WP(C)/20188/2025 WP(C)/16547/2025	PURNA CHANDRA BHOL VS STATE OF ORISSA	SANJIB KUMAR RATH VS	// 0 //
266	D-WP(C)/21885/2025 WP(C)/16548/2025	BASANTI MOHANTY VS STATE OF ODISHA	SISIR KUMAR PUROHIT VS	// 0 //
267	D-WP(C)/22730/2025 WP(C)/16549/2025	RABINARAYAN NAYAK VS STATE OF ODISHA	RABINARAYAN NAYAK VS	// 0 //
268	D-WP(C)/22608/2025 WP(C)/16550/2025	JOGENDRA NATH DANDSENA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
269	D-WP(C)/14559/2025 WP(C)/16551/2025	KUNILATA MALLIK VS SANDHYA MALLIK	TRILOCHAN PANIGRAHI,R.R.DASH, S.MISHRA VS	// 0 //
270	D-WP(C)/23602/2025 WP(C)/16552/2025	KALI CHARAN DAS VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
271	D-WP(C)/20677/2025 WP(C)/16553/2025	LOKANATH KAR VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
272	D-WP(C)/21373/2025 WP(C)/16554/2025	MADAN MOHAN PRADHAN VS	TUSAR KUMAR MISHRA VS	// 0

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273	D-WP(C)/22742/2025 WP(C)/16555/2025	STATE OF ODISHA PUSPAMALA ROUT VS	DILLIP KUMAR MOHAPATRA VS	// // 0
274	D-WP(C)/21961/2025 WP(C)/16556/2025	STATE OF ODISHA GIRIJA PRASAD MOHAPATRA VS	SUKANTA KUMAR NAYAK (2) VS	// // 0
275	D-WP(C)/22745/2025 WP(C)/16557/2025	MEMBER BOARD OF REVENUE, ODISHA ARUN KUMAR ROUTA VS	DILLIP KUMAR MOHAPATRA VS	// // 0
276	D-WP(C)/22395/2025 WP(C)/16558/2025	STATE OF ODISHA CHITTA RANJAN JENA VS	AKSHAYA KUMAR JENA VS	// // 0
277	D-WP(C)/22610/2025 WP(C)/16559/2025	STATE OF ODISHA PRABIN KUMAR PATEL VS	SAGARIKA SAHOO VS	// // 0
278	D-WP(C)/23685/2025 WP(C)/16560/2025	STATE OF ODISHA MADHAB CHANDRA APATA VS	AJIT KUMAR SAHOO VS	// // 0
279	D-WP(C)/22363/2025 WP(C)/16561/2025	ODISHA ELECTRICITY REGULATORY COMMISSION, BBSR MANAS TRIPATHY VS	JANAKI KANTA MAHAPATRA VS	// // 0
280	D-WP(C)/22789/2025 WP(C)/16562/2025	STATE OF ODISHA JAYANTI DEI VS	DILIP KUMAR SAHU VS	// // 0
281	D-WP(C)/22854/2025 WP(C)/16563/2025	STATE OF ODISHA ADIKANDA BEHERA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
282	D-WP(C)/22376/2025 WP(C)/16564/2025	STATE OF ODISHA BIMAL KUMAR MAHAPATRA VS	BIKRAM PRATAP DAS VS	// // 0
283	D-WP(C)/22817/2025 WP(C)/16565/2025	STATE OF ODISHA SANTOSH KUMAR PATRA VS	SAPAN KUMAR PAL VS	// // 0
		STATE OF ORISSA		//

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284	D-WP(C)/22855/2025 WP(C)/16566/2025	GANESWAR MAHANTA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
285	D-WP(C)/22933/2025 WP(C)/16567/2025	ABHIMANYU MOHANTA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
286	D-WP(C)/17009/2025 WP(C)/16568/2025	SRI GOBIND JEW, NAYAGARH VS COMMISSIONER OF ENDOWMENTS, ODISHA , BBSR	RABINDRA KUMAR RAUTARAY VS	// 0 //
287	D-WP(C)/22859/2025 WP(C)/16569/2025	MANJULATA JATI VS STATE OF ORISSA	BIKASH KUMAR ROUSTRAY VS	// 0 //
288	D-WP(C)/22834/2025 WP(C)/16570/2025	RABIKIRAN PATTANAIAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
289	D-WP(C)/22634/2025 WP(C)/16571/2025	SABIR AHEMAD KHAN VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
290	D-WP(C)/22404/2025 WP(C)/16572/2025	LATIFA KHATUN VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	// 0 //
291	D-WP(C)/22865/2025 WP(C)/16573/2025	DUKHIRAM SI VS TAHASILDAR, SULIAPADA TAHASIL, MAYURBHANJ	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
292	D-WP(C)/23598/2025 WP(C)/16574/2025	UTTAM KUMAR GARNAYAK VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
293	D-WP(C)/22870/2025 WP(C)/16575/2025	RAIBU DHAL VS TAHASILDAR, SULIAPADA TAHASIL, MAYURBHANJ	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
294	D-WP(C)/22429/2025 WP(C)/16576/2025	K MOHAN PATRO VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
295	D-WP(C)/23488/2025	GAGRAB KANHAR	SUSANTA KUMAR LENKA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/16577/2025	VS REVENUE DIVISIONAL COMMISSIONER, (SD), BERHAMPUR, GANJAM	VS	0 //
296	D-WP(C)/23456/2025 WP(C)/16578/2025	SANTOSH KUMAR ROUSTRAY VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
297	D-WP(C)/21253/2025 WP(C)/16579/2025	BIJAYA KUMAR AGRAWALLA VS COLLECTOR BOUDH, BOUDH	SURYASNATA MOHAPATRA VS	// 0 //
298	D-WP(C)/22603/2025 WP(C)/16580/2025	TEJRAJ PATEL VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //
299	D-WP(C)/20693/2025 WP(C)/16581/2025	KRITAN BIHARI PRADHAN VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
300	D-WP(C)/22605/2025 WP(C)/16582/2025	RAJKISHORE TRIPATHY VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
301	D-WP(C)/22626/2025 WP(C)/16583/2025	PRALAYA PATEL VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //
302	D-WP(C)/21670/2025 WP(C)/16584/2025	SATRUGHAN BEHERA VS DEPARTMENT OF REVENUE AND DISASTER MANAGEMENT, JAGATSINGHPUR	PRAGNAYA NANDA PATTNAIK VS	// 0 //
303	D-WP(C)/22607/2025 WP(C)/16585/2025	SURENDRA KAIBARTA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
304	D-WP(C)/22871/2025 WP(C)/16586/2025	RANJAN KUMAR PANIGRAHI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
305	D-WP(C)/22667/2025 WP(C)/16587/2025	M/S JUDHISTIR SAMANTARA, GANJAM VS STATE OF ODISHA	SILABHADRA SASTRY VS	// 0 //
306	D-WP(C)/22842/2025 WP(C)/16588/2025	K. HEMANTA PRADHAN VS	DILLIP KUMAR MOHAPATRA VS	// 0

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307	D-WP(C)/21648/2025 WP(C)/16589/2025	STATE OF ODISHA PRAVASH KUMAR PATTNAIK VS	BIBHUTI BHUSAN NANDA VS	// // 0
308	D-WP(C)/22844/2025 WP(C)/16590/2025	STATE OF ODISHA ASWINI KUMAR MISHRA VS	DILLIP KUMAR MOHAPATRA VS	// // 0
309	D-WP(C)/23638/2025 WP(C)/16591/2025	STATE OF ODISHA JAGANNATH BEHERA VS	PRASANTA KUMAR NANDA VS	// // 0
310	D-WP(C)/21212/2025 WP(C)/16592/2025	STATE BANK OF INDIA, JAWAHARLAL NEHRU MARG, BBSR PANKAJINI MOHANTY VS	ARUN KUMAR MISHRA VS	// // 0
311	D-WP(C)/22673/2025 WP(C)/16593/2025	BLOCK EDUCATION OFFICER, JEYPORE KISHOR CHANDRA SWAIN VS	JYOTI RANJAN KHUNTIA VS	// // 0
312	D-WP(C)/21669/2025 WP(C)/16594/2025	STATE OF ODISHA BASANTA KUMAR SWAIN VS	SIDHESWAR MALLIK VS	// // 0
313	D-WP(C)/22846/2025 WP(C)/16595/2025	STATE OF ODISHA KAMALAKANTA SAMAL VS	DILLIP KUMAR MOHAPATRA VS	// // 0
314	D-WP(C)/23029/2025 WP(C)/16596/2025	STATE OF ODISHA RAMA CHANDRA DASH VS	BHABANI SANKAR MISHRA VS	// // 0
315	D-WP(C)/21394/2025 WP(C)/16597/2025	UNION OF INDIA DULANA MALLIK VS	BIJAYA KUMAR NAYAK (3) VS	// // 0
316	D-WP(C)/23448/2025 WP(C)/16598/2025	STATE OF ODISHA ANIRUDHA MANGAL VS	PRASANTA KUMAR PANDA VS	// // 0
317	D-WP(C)/21683/2025 WP(C)/16599/2025	STATE OF ODISHA BHIMASEN PODHA VS	SANJIB KUMAR BHANJADEO VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/21397/2025 WP(C)/16600/2025	PRABHATI KANHAR VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //
319	D-WP(C)/22408/2025 WP(C)/16601/2025	BISHNUPRIYA PATNAIK VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
320	D-WP(C)/23247/2025 WP(C)/16602/2025	DR. BACHASPATI DASH VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
321	D-WP(C)/22002/2025 WP(C)/16603/2025	BABULI DAS VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
322	D-WP(C)/23554/2025 WP(C)/16604/2025	BANDANI PATNAIK VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //
323	D-WP(C)/20695/2025 WP(C)/16605/2025	BISWAJIT ROUT VS COMMISSIONER CUM SECY, DEPT OF CO-OPERATION, GOVT OF ODISHA, BBSR	DURGA PRASANA DAS VS	// 0 //
324	D-WP(C)/21729/2025 WP(C)/16606/2025	SHRI RAMA CHANDRA SWAIN CHARITABLE TRUST, WEST BENGAL VS STATE OF ODISHA	SUVENDU KAR VS	// 0 //
325	D-WP(C)/22008/2025 WP(C)/16607/2025	SATYAPRIYA PRADHAN VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// 0 //
326	D-WP(C)/22602/2025 WP(C)/16608/2025	ANNAPURNA BEHERA VS THE MANAGING DIRECTOR AND CHIEF EXECUTIVE OFFICER, INDIAN BANK, CHENNAI	SRINIBASH SATAPATHY VS	// 0 //
327	D-WP(C)/22675/2025 WP(C)/16609/2025	RADHARANI MOHANTY VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
328	D-WP(C)/23223/2025 WP(C)/16610/2025	ITISHRI MOHANTY VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
329	D-WP(C)/22091/2025	AMRITA PANDA	PRASANTA KUMAR JENA	//

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	WP(C)/16611/2025	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/22680/2025 WP(C)/16612/2025	PRATAP CHANDRA SAMANTARAY VS SUPERINTENDENT, CGST AND CENTRAL EXCISE, KENDRAPADA CIRCLE	SANGRAM KESHARI BURMA VS	// 0 //
331	D-WP(C)/22430/2025 WP(C)/16613/2025	SUSHREE AYESHA MALLA VS UNION OF INDIA	SOUBHAGYA SWAIN VS	// 0 //
332	D-WP(C)/22779/2025 WP(C)/16614/2025	PRIYANSU MOHARANA VS KALPATARU MOHARANA	SIDHARTHA DAS VS	// 0 //
333	D-WP(C)/23612/2025 WP(C)/16615/2025	ASWINI BHOI VS STATE OF ODISHA	MANORANJAN DAS VS	// 0 //
334	D-WP(C)/22819/2025 WP(C)/16616/2025	HARAPRIYA NANDA VS STATE OF ORISSA	SAPAN KUMAR PAL VS	// 0 //
335	D-WP(C)/24067/2025 WP(C)/16617/2025	MUNA KARTI VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
336	D-WP(C)/22997/2025 WP(C)/16618/2025	RAMA CHANDRA DUTTA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
337	D-WP(C)/23227/2025 WP(C)/16619/2025	RANJITA PARIDA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
338	D-WP(C)/22829/2025 WP(C)/16620/2025	HIMANSU SEKHAR SAHU VS STATE OF ODISHA	PRAVASH CHANDRA MAHAPATRA VS	// 0 //
339	D-WP(C)/23597/2025 WP(C)/16621/2025	KSHIROD KUMAR BEHERA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
340	D-WP(C)/23551/2025 WP(C)/16622/2025	MILAN KUMAR JENA VS	BIKRAM CHANDRA GHADEI VS	// 0

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341	D-WP(C)/20674/2025 WP(C)/16623/2025	STATE OF ODISHA RABINDRA PRUSTY VS	DURGESH NARAYAN RATH VS	// // 0
342	D-WP(C)/23865/2025 WP(C)/16624/2025	STATE OF ODISHA GURU PRASAD NAYAK VS	AKSHAYA KUMAR DORA VS	// // 0
343	D-WP(C)/23106/2025 WP(C)/16625/2025	STATE OF ODISHA TIRTHA KAMIN VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
344	D-WP(C)/21567/2025 WP(C)/16626/2025	TAHASILDAR, KANIHA SRINIBAS MOHANTY VS	NIRANJAN PANDA VS	// // 0
345	D-WP(C)/22440/2025 WP(C)/16627/2025	GENERAL MANAGER, AXIS BANK LTD., WEST BENGAL SATAM PATNAIK VS	SUNIL J MATHEWS VS	// // 0
346	D-WP(C)/19531/2025 WP(C)/16628/2025	STATE OF ODISHA KRUSHNA CHANDRA KHUNTIA VS	ABHISHEK DASH VS	// // 0
347	D-WP(C)/23564/2025 WP(C)/16629/2025	STATE OF ODISHA MUNMUN RATH VS	BASUDEV PUJARI VS	// // 0
348	D-WP(C)/22133/2025 WP(C)/16630/2025	STATE OF ODISHA BABULI NATIA VS	SUNIL KUMAR PANDA VS	// // 0
349	D-WP(C)/23692/2025 WP(C)/16631/2025	STATE OF ODISHA KISHORE CHANDRA BISWAL VS	SUNKUR SUDHAKAR RAO VS	// // 0
350	D-WP(C)/22557/2025 WP(C)/16632/2025	BERHAMPUR DEVELOPMENT AUTHORITY, GANJAM ASHOK KUMAR NANDI VS	GOPINATH SETHI VS	// // 0
351	D-WP(C)/23743/2025 WP(C)/16633/2025	STATE OF ODISHA N.GOPINATH CHOUDHURY VS	BIKRAM KESHARI MOHANTY VS	// // 0
		BERHAMPUR DEVELOPMENT AUTHORITY, BERHAMPUR		//

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352	D-WP(C)/22801/2025 WP(C)/16634/2025	KARMIKA PUTEL VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
353	D-WP(C)/23700/2025 WP(C)/16635/2025	SANJUKTA RANI BEBARTA VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
354	D-WP(C)/23043/2025 WP(C)/16636/2025	JAYANTA KUMAR NAYAK VS BRANCH MANAGER ,BANK OF INDIA, TANGI BRANCH, CUTTACK	NALINI KANTA DASH VS	// 0 //
355	D-WP(C)/22622/2025 WP(C)/16637/2025	GABAKSHYA PATEL VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //
356	D-WP(C)/24205/2025 WP(C)/16638/2025	AKSHAYA KUMAR PRADHAN VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
357	D-WP(C)/23982/2025 WP(C)/16639/2025	ARTTATRANA PRADHAN VS ADDL COMMISSIONER CONSOLIDATION AND SETTLEMENT SAMBALPUR	UPENDRA KUMAR SAMAL VS	// 0 //
358	D-WP(C)/22624/2025 WP(C)/16640/2025	SHANTI PRIYA PATEL VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //
359	D-WP(C)/23709/2025 WP(C)/16641/2025	SISINTI BALARAJU VS BERHAMPUR DEVELOPMENT AUTHORITY, GANJAM	SUNKUR SUDHAKAR RAO VS	// 0 //
360	D-WP(C)/23798/2025 WP(C)/16642/2025	N.SANTOSH KUMAR CHOUDHURY VS BERHAMPUR DEVELOPMENT AUTHORITY, BERHAMPUR	SUNKUR SUDHAKAR RAO VS	// 0 //
361	D-WP(C)/22412/2025 WP(C)/16643/2025	PRAFULLA KUMAR MEHER VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
362	D-WP(C)/22838/2025 WP(C)/16644/2025	SANJUKTA PATEL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
363	D-WP(C)/22879/2025	PRASANT KUMAR KAR	BEDA PRAKASH PANDA	//

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	WP(C)/16645/2025	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/22882/2025 WP(C)/16646/2025	PURNA CHANDRA SWAIN VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
365	D-WP(C)/22860/2025 WP(C)/16647/2025	DHANURJAYA SETHI VS TAHASILDAR, SULIAPADA TAHASIL,MAYURBHANJ	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
366	D-WP(C)/23115/2025 WP(C)/16648/2025	UNION OF INDIA VS PRADIPTA KUMAR PADHI	MANOJ KUMAR PATI, SR. PANEL COUNSEL VS	// 0 //
367	D-WP(C)/23616/2025 WP(C)/16649/2025	SUBASH CHANDRA PRADHAN VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
368	D-WP(C)/22802/2025 WP(C)/16650/2025	ARATI BEHERA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
369	D-WP(C)/23217/2025 WP(C)/16651/2025	ARABINDA DASH VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
370	D-WP(C)/24064/2025 WP(C)/16652/2025	SRI SRI BALUNKESWAR MAHESH TRUST BOARD, KEONJHAR VS MEMBER, BOARD OF REVENUE, CUTTACK	ASHOK KUMAR MOHAPATRA VS	// 0 //
371	D-WP(C)/24226/2025 WP(C)/16653/2025	DEBARAJ PRADHAN VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
372	D-WP(C)/23498/2025 WP(C)/16654/2025	HIMANSHU SEKHAR DAS VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
373	D-WP(C)/23985/2025 WP(C)/16655/2025	LILA TOPPO VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
374	D-WP(C)/23259/2025 WP(C)/16656/2025	MANOJ KUMAR DHAL @ DHALA VS	ADHIRAJ MOHANTY VS	// 0

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375	D-WP(C)/22830/2025 WP(C)/16657/2025	STATE OF ODISHA NATIONAL HIGHWAY AUTHORITY OF INDIA,BBSR VS UNION OF INDIA	BISWAJIT DAS VS	// // ()
376	D-WP(C)/23905/2025 WP(C)/16658/2025	SUBHENDRA KUMAR MISHRA VS STATE OF ODISHA	GOPINATH MISHRA VS	// ()
377	D-WP(C)/22818/2025 WP(C)/16659/2025	HARAPRIYA NANDA VS STATE OF ORISSA	SAPAN KUMAR PAL VS	// ()
378	D-WP(C)/22891/2025 WP(C)/16660/2025	SABITA CHOUDHURY VS COMMISSIONER OF CT AND GST,ODISHA,CUTTACK	PRABODHA CHANDRA NAYAK VS	// ()
379	D-WP(C)/23591/2025 WP(C)/16661/2025	NABA KUMAR RAY VS STATE OF ODISHA	RUDRA NARYAN PARIJA VS	// ()
380	D-WP(C)/23906/2025 WP(C)/16662/2025	PRATAP KUMAR PARIJA VS STATE OF ODISHA	DEBI PRASAD DHALSAMANTA VS	// ()
381	D-WP(C)/23090/2025 WP(C)/16663/2025	KEDARNATH SHARMA VS STATE OF ORISSA	LAXMI SHARMA VS	// ()
382	D-WP(C)/23907/2025 WP(C)/16664/2025	BAMAN CHARAN OJHA VS SUB COLLECTOR, BBSR	GOPINATH MISHRA VS	// ()
383	D-WP(C)/24086/2025 WP(C)/16665/2025	DEBARA SA VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// ()
384	D-WP(C)/24082/2025 WP(C)/16666/2025	RAJ KUMAR BARIK VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// ()
385	D-WP(C)/24222/2025 WP(C)/16667/2025	DR. PARTHA SINGH VS STATE OF ODISHA	AVIJIT MISHRA VS	// ()

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386	D-WP(C)/24073/2025 WP(C)/16668/2025	BIGHNA MEHER VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
387	D-WP(C)/24076/2025 WP(C)/16669/2025	BIDYADHAR SAHU VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
388	D-WP(C)/22904/2025 WP(C)/16670/2025	ARAKHITA PANDA VS STATE OF ODISHA	RASHMI RANJAN DAS VS	// 0 //
389	D-WP(C)/23550/2025 WP(C)/16671/2025	ADITYA KUMAR MOHAPATRA VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
390	D-WP(C)/22858/2025 WP(C)/16672/2025	JAGABANDHU DAS VS THE TAHASILDAR BASUDEVPUR	DWARIKA PRASAD MOHANTY VS	// 0 //
391	D-WP(C)/23705/2025 WP(C)/16673/2025	SANGHAMITRA MALLA VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
392	D-WP(C)/23035/2025 WP(C)/16674/2025	M/S. BANADURGA ENGINEERING WORKS, SANTARI CHHAK, ANUGUL VS CHIEF COMMISSIONER OF GST AND CENTRAL EXCISE, C.R.BUILDING, BBSR	CHITTA RANAJAN DAS VS	// 0 //
393	D-WP(C)/23880/2025 WP(C)/16675/2025	UMA MAHESWAR SELF HELP GROUP, GANJAM VS STATE OF ODISHA	PURNA CHANDRA DAS VS	// 0 //
394	D-WP(C)/23244/2025 WP(C)/16676/2025	SURYA NARAYAN PATRO VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
395	D-WP(C)/24047/2025 WP(C)/16677/2025	BIREN DALAI VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
396	D-WP(C)/24079/2025 WP(C)/16678/2025	HRUSIKESH BHOI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
397	D-WP(C)/24001/2025	BAIKUNTHA BIHARI MUDULI	SITANSU MOHAN SINGH	//

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	WP(C)/16679/2025	VS STATE OF ORISSA	VS	0 //
398	D-WP(C)/24203/2025 WP(C)/16680/2025	KRUSHNA CHANDRA BEHERA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
399	D-WP(C)/21748/2025 WP(C)/16681/2025	PITABAS FARAK VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
400	D-WP(C)/23766/2025 WP(C)/16682/2025	GHANSHYAM DAS KHANDELWAL VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// 0 //
401	D-WP(C)/24083/2025 WP(C)/16683/2025	DAMODAR PATRA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
402	D-WP(C)/24208/2025 WP(C)/16684/2025	SUSIL KUMAR ROUT VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
403	D-WP(C)/24004/2025 WP(C)/16685/2025	LALIT KUMAR PAL VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //
404	D-WP(C)/24010/2025 WP(C)/16686/2025	MUKESH KUMAR PARIDA VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //
405	D-WP(C)/24095/2025 WP(C)/16687/2025	PANKAJINI MOHANTY VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// 0 //
406	D-WP(C)/22884/2025 WP(C)/16688/2025	GOURI SANKAR DAS VS UNION OF INDIA	SANTOSH KUMAR ADHIKARI VS	// 0 //
407	D-WP(C)/23349/2025 WP(C)/16689/2025	MANORANJAN SAHOO VS STATE OF ODISHA	SRIKHETRA MISHRA VS	// 0 //
408	D-WP(C)/23228/2025 WP(C)/16690/2025	MANOHAR NAIK VS	SOUMENDRA PATTANAIAK VS	// 0

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409	D-WP(C)/23983/2025 WP(C)/16691/2025	STATE OF ODISHA ANGEL BARU VS MAHANADI COALFIELDS LIMITED, SAMBALPUR	UPENDRA KUMAR SAMAL VS	// // ()
410	D-WP(C)/23621/2025 WP(C)/16692/2025	SUBASH CHANDRA PRADHAN VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// ()
411	D-WP(C)/22905/2025 WP(C)/16693/2025	THE MANAGER LEGAL, S.B.I. GENERAL INSURANCE CO. LTD., BBSR VS KANHU BEHERA	SOMNATH ROY VS	// ()
412	D-WP(C)/23229/2025 WP(C)/16694/2025	GOPAL KRISHNA DAS VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// ()
413	D-WP(C)/15804/2025 WP(C)/16695/2025	PRANAB KISHORE BHARATI GOSWAMY VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// ()
414	D-WP(C)/23604/2025 WP(C)/16696/2025	BRAHMANANDA DAS VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// ()
415	D-WP(C)/23219/2025 WP(C)/16697/2025	BARSHA RANEE BEHERA VS CENTRAL BOARD OF SECONDARY EDUCATION, SHIKSHA KENDRA, DELHI	KUNAL KUMAR SWAIN VS	// ()
416	D-WP(C)/24060/2025 WP(C)/16698/2025	RAJENDRA KUMAR BISWAL VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// ()
417	D-WP(C)/23222/2025 WP(C)/16699/2025	SATYASWARUP PUROHIT VS CENTRAL BOARD OF SECONDARY EDUCATION, SHIKSHA KENDRA, DELHI	KUNAL KUMAR SWAIN VS	// ()
418	D-WP(C)/23639/2025 WP(C)/16700/2025	AKSHYA KUMAR DAS VS GOVT. OF INDIA, NEW DELHI	SAMEER KUMAR DAS VS	// ()
419	D-WP(C)/23225/2025 WP(C)/16701/2025	SAGAR SAHU VS CENTRAL BOARD OF SECONDARY EDUCATION, SHIKSHA KENDRA, DELHI	KUNAL KUMAR SWAIN VS	// ()

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420	D-WP(C)/24069/2025 WP(C)/16702/2025	UPENDRA RANA @ UPENDRA KUMAR RANA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
421	D-WP(C)/22894/2025 WP(C)/16703/2025	RANJAN KUMAR MOHARANA VS UNION OF INDIA	BIBHUTI KESHARI BISWAL VS	// 0 //
422	D-WP(C)/22973/2025 WP(C)/16704/2025	LAXMAN PRUSETH VS DISTRICT EDUCATION OFFICER, SAMBALPUR	DINESH KUMAR MOHANTY VS	// 0 //
423	D-WP(C)/21958/2025 WP(C)/16705/2025	SUDHANSU SEKHAR SAHOO VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
424	D-WP(C)/24188/2025 WP(C)/16706/2025	DR.GAUTAM SAHOO VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
425	D-WP(C)/23143/2025 WP(C)/16707/2025	DHIRESH CH MISHRA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
426	D-WP(C)/24190/2025 WP(C)/16708/2025	DR.SUJATA SAHOO VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
427	D-WP(C)/24151/2025 WP(C)/16709/2025	SUJATA NAIK VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
428	D-WP(C)/23540/2025 WP(C)/16710/2025	KEDAR KUMAR SETHY VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
429	D-WP(C)/24155/2025 WP(C)/16711/2025	GANDHI NAIK VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
430	D-WP(C)/23998/2025 WP(C)/16712/2025	SURENDRA MOHARANA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
431	D-WP(C)/24014/2025	MANORANJAN SAHOO	SARADA DASH	//

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	WP(C)/16713/2025	VS STATE OF ODISHA	VS	0 //
432	D-WP(C)/24016/2025 WP(C)/16714/2025	SUBASH CHANDRA PRADHAN VS STATE OF ODISHA	ASITA KUMAR NAYAK VS	// 0 //
433	D-WP(C)/24003/2025 WP(C)/16715/2025	NIRANJAN SAHOO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
434	D-WP(C)/23063/2025 WP(C)/16716/2025	SATYAKI CHARAN ROUT VS STATE OF ODISHA	SURYA MOHAPATRA VS	// 0 //
435	D-WP(C)/23037/2025 WP(C)/16717/2025	BINAY KUMAR THAKUR VS STATE OF ODISHA	BIDISHA SAHU VS	// 0 //
436	D-WP(C)/23086/2025 WP(C)/16718/2025	SABITA SENAPATI VS COLLECTOR ,NABARANGPUR	TUKUNA KUMAR MISHRA VS	// 0 //
437	D-WP(C)/23087/2025 WP(C)/16719/2025	GOURAV SANKET PADHI VS CHAIRMAN, ODISHA SUB ORDINATE STAFF SELECTION COMMISSION, BBSR	RABINDRA NATH PANDA VS	// 0 //
438	D-WP(C)/23327/2025 WP(C)/16720/2025	BANITA PANDA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
439	D-WP(C)/23852/2025 WP(C)/16721/2025	CHITTARANJAN DASH VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
440	D-WP(C)/23718/2025 WP(C)/16722/2025	DR. SADANANDA NAYAK VS STATE OF ORISSA	SHASHI BHUSAN JENA VS	// 0 //
441	D-WP(C)/21996/2025 WP(C)/16723/2025	PRASANTA KUMAR PANDA VS SAGARIKA DASH	PULAKESH MOHANTY VS	// 0 //
442	D-WP(C)/23094/2025 WP(C)/16724/2025	KHETRABASI GARNAYAK VS	PRAFULLA KUMAR MOHAPATRA VS	// 0

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443	D-WP(C)/24270/2025 WP(C)/16725/2025	STATE OF ODISHA ARJUN PARAJA VS	MANORANJAN PADHY VS	// // ()
444	D-WP(C)/23943/2025 WP(C)/16726/2025	STATE OF ODISHA PAPU SAHOO VS	MANOJA KUMAR KHUNTIA VS	// // ()
445	D-WP(C)/22324/2025 WP(C)/16727/2025	STATE OF ODISHA KSHIRA SINDHU MAJHI VS	BIREN SANKAR TRIPATHY VS	// // ()
446	D-WP(C)/24030/2025 WP(C)/16728/2025	STATE OF ODISHA SWETA DHRUBA PANIGRAHY VS	TANMAY MISHRA VS	// // ()
447	D-WP(C)/23096/2025 WP(C)/16729/2025	STATE OF ODISHA BRUKODAR SAHOO VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
448	D-WP(C)/24140/2025 WP(C)/16730/2025	STATE OF ODISHA J. NAGESWAR RAO VS	TANMAY MISHRA VS	// // ()
449	D-WP(C)/24143/2025 WP(C)/16731/2025	TAHASILDAR, CHATRAPUR, GANJAM J. NAGESWAR RAO VS	TANMAY MISHRA VS	// // ()
450	D-WP(C)/21911/2025 WP(C)/16732/2025	TAHASILDAR, CHATRAPUR, GANJAM BAIDYANATH SAHOO VS	SOUMYA RANJAN MOHANTY VS	// // ()
451	D-WP(C)/23514/2025 WP(C)/16733/2025	PARADEEP MUNICIPALITY, JAGATSINGHPUR PRASHANTA KUMAR NAYAK VS	PRAHALLAD SAHU VS	// // ()
452	D-WP(C)/24294/2025 WP(C)/16734/2025	UNION OF INDIA MINATI PRAVA JENA VS	SANGRAM JENA VS	// // ()
453	D-ABLAPL/16379/2025 ABLAPL/7041/2025	STATE OF ODISHA TAHPAI @ TAPAI DAS VS	JAYAKRISHNA MOHAPATRA VS	// // ()
		STATE OF ODISHA		//

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454	D-ABLAPL/16663/2025 ABLAPL/7042/2025	D.RAJESH VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	CAPITAL P.S. /147 /2025 () //
455	D-ABLAPL/16752/2025 ABLAPL/7043/2025	ATISH KUMAR SAHU VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	//0 () //
456	D-ABLAPL/16857/2025 ABLAPL/7044/2025	DHANANJAY DAS @ DHANU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SOHELLA /173 /2025 () //
457	D-ABLAPL/16865/2025 ABLAPL/7045/2025	MARUTI PRASANA NAYAK @ MARUTI NAG VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	TENTULIKHUNTI /28 /2025 () //
458	D-ABLAPL/16172/2025 ABLAPL/7046/2025	RAGHUNATH BANARJEE VS STATE OF ODISHA	DEBASIS MISHRA VS	SEA BEACH /153 /2024 () //
459	D-ABLAPL/16518/2025 ABLAPL/7047/2025	NAKULA DAS VS STATE OF ODISHA	AMITAV TRIPATHY VS	NIHALPRASAD /138 /2025 () //
460	D-ABLAPL/16777/2025 ABLAPL/7048/2025	TUSHAR KANTA SAHOO VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	CANTONMENT ROAD /87 /2025 () //
461	D-ABLAPL/16868/2025 ABLAPL/7049/2025	AMLESH KUMAR JHA VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	// J.M.F.C.,RAJGANGPUR(Sundargarh) ICC/0000010/2024
462	D-ABLAPL/16871/2025 ABLAPL/7050/2025	AKASH MALIK VS STATE OF ODISHA	DEBASISH PATNAIK VS	KENDRAPARA SADAR /216 /2025 () //
463	D-ABLAPL/16988/2025 ABLAPL/7051/2025	SARAT CHANDRA RAY VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	RAJKANIKA /168 /2014 () //
464	D-ABLAPL/16898/2025 ABLAPL/7052/2025	MD.BARAQ TULLA @ MD.BARAKTULLA VS STATE OF ODISHA	BIKRAM RATH VS	TIGIRIA /294 /2024 () //
465	D-ABLAPL/17022/2025	DEEPAK NAYAK	SATYAJIT MOHAPATRA	NISCHINTAKOILI /58 /2025

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	ABLAPL/7053/2025	VS STATE OF ODISHA	VS	() //
466	D-ABLAPL/16994/2025 ABLAPL/7054/2025	SUJIT MOHANTY @ SUJIT KUMAR MOHANTY VS STATE OF ODISHA	SUJIT KUMAR SAHU VS	NALCO /144 /2025 () //
467	D-ABLAPL/17236/2025 ABLAPL/7055/2025	RANJITA ROUL @ BEHERA VS STATE OF ODISHA(VIG.)	DHANANJAYA MUND VS	JEYPURE VIGILANCE /12 /2015 () //
468	D-ABLAPL/17518/2025 ABLAPL/7056/2025	SANATAN JENA VS STATE OF ODISHA	SURYAKANTA DASH VS	BAIDESWAR /101 /2025 () //
469	D-ABLAPL/17032/2025 ABLAPL/7057/2025	KAMALAKANTA JENA VS STATE OF ODISHA	SARADA PRASAD DASH VS	SORO /128 /2025 () //
470	D-ABLAPL/17369/2025 ABLAPL/7058/2025	ABHISHEK JHA VS STATE OF ODISHA	KAMALAKANTA MOHANTA VS	BELPAHAR /121 /2025 () //
471	D-ABLAPL/17093/2025 ABLAPL/7059/2025	AJAY KUMAR BHOI @ AJAY BHOI VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	CHARICHHAKA /34 /2025 () //
472	D-ABLAPL/17679/2025 ABLAPL/7060/2025	PANCHANANA BISWAL VS STATE OF ODISHA	SURYAKANTA DASH VS	BAIDESWAR /102 /2025 () //
473	D-ABLAPL/17126/2025 ABLAPL/7061/2025	KALIA NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	DHENKANAL SADAR /642 /2024 () //
474	D-ABLAPL/17187/2025 ABLAPL/7062/2025	SOUMYA RANJAN MAJHI VS STATE OF ODISHA	SK JONED FAIZ VS	TOMKA /103 /2025 () //
475	D-ABLAPL/17188/2025 ABLAPL/7063/2025	RAMINDER SINGH VAHRA @ RAMINDER SINGH VS STATE OF ODISHA	RABI SHANKAR MISHRA VS	RAGHUNATHPALI /221 /2025 () //
476	D-ABLAPL/17285/2025 ABLAPL/7064/2025	DHARMENDRA BALIAR SINGH VS	BISWA KUMAR MISHRA VS	SURADA /112 /2025 ()

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477	D-ABLAPL/17131/2025 ABLAPL/7065/2025	STATE OF ODISHA PRABHAKAR SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// ASKA /327 /2025 () //
478	D-ABLAPL/17355/2025 ABLAPL/7066/2025	PRADIPTA PRAKASH ACHARYA VS STATE OF ODISHA	BHABANI SAMAL VS	NAYAPALLI P.S. /90 /2025 () //
479	D-ABLAPL/17132/2025 ABLAPL/7067/2025	BIBINA JALLY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA ROAD G.R.P.S. /24 /2010 () //
480	D-ABLAPL/17504/2025 ABLAPL/7068/2025	PRASANNA MALLIK @ ROUL VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	KANPUR /52 /2025 () //
481	D-ABLAPL/17579/2025 ABLAPL/7069/2025	SUDAM PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KRUSHNA PRASAD /130 /2025 () //
482	D-ABLAPL/17165/2025 ABLAPL/7070/2025	PRADEEP KUMAR SAHOO VS STATE OF ODISHA	SK. ZAFARULLA VS	EOW,BHUBANESWAR /4 /2025 () //
483	D-ABLAPL/17602/2025 ABLAPL/7071/2025	SABITA PATTANAYAK VS STATE OF ODISHA(VIG.)	UMA SHANKAR PATEL VS	ROURKELA VIGILANCE /8 /2025 () //
484	D-ABLAPL/17166/2025 ABLAPL/7072/2025	JITENDRA JENA VS STATE OF ODISHA	SK. ZAFARULLA VS	NILGIRI /182 /2025 () //
485	D-ABLAPL/17710/2025 ABLAPL/7073/2025	TUNA @ RABINDRA KUMAR SAHU VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /130 /2025 () //
486	D-ABLAPL/17167/2025 ABLAPL/7074/2025	HARIHAR PATRA VS STATE OF ODISHA	SK. ZAFARULLA VS	//0 () //
487	D-ABLAPL/17196/2025 ABLAPL/7075/2025	PRADEEP MALLICK VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	BALASORE SADAR /173 /2025 () //

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488	D-ABLAPL/17773/2025 ABLAPL/7076/2025	S.K. ZAKIR @ SHEIK ZAKIR VS STATE OF ODISHA	KEDAR CHANDRA BEHERA VS	BADABAZAR /218 /2025 () //
489	D-ABLAPL/17774/2025 ABLAPL/7077/2025	ASHUTOSH SAMAL @ ASHU SAMAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /342 /2025 () //
490	D-ABLAPL/17201/2025 ABLAPL/7078/2025	NARENDRA HARIJAN @ NAREN NAG VS STATE OF ODISHA	ANIRUDHA DAS VS	PAPADAHANDI /107 /2025 () //
491	D-ABLAPL/17775/2025 ABLAPL/7079/2025	PANCHANAN SAHU @ PANCHU VS STATE OF ODISHA	KEDAR CHANDRA BEHERA VS	BADABAZAR /218 /2025 () //
492	D-ABLAPL/17776/2025 ABLAPL/7080/2025	SUNIL NAYAK VS STATE OF ODISHA	KEDAR CHANDRA BEHERA VS	BADABAZAR /218 /2025 () //
493	D-ABLAPL/17266/2025 ABLAPL/7081/2025	ADIKANDA BIDHAR VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	JANKIA P.S. /176 /2025 () //
494	D-ABLAPL/17780/2025 ABLAPL/7082/2025	PRAKASH BEHERA @ PRAKASH CHANDRA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JATNI P.S. /208 /2019 () //
495	D-ABLAPL/17287/2025 ABLAPL/7083/2025	RAJA NAYAK VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	MANCHESWAR P.S. /10 /2025 () //
496	D-ABLAPL/17808/2025 ABLAPL/7084/2025	ANANTA MALIK VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	JENAPUR /192 /2025 () //
497	D-ABLAPL/17813/2025 ABLAPL/7085/2025	MURALI MOHAN SAHU @ KUNA @ SRI MURALI MOHAN SAHU VS STATE OF ODISHA	ANITA SAHOO VS	REMUNA /108 /2025 () //
498	D-ABLAPL/17290/2025 ABLAPL/7086/2025	SIBA PRASAD DALAI VS STATE OF ODISHA	SUSHAMA RANI SAHOO VS	/ /0 () //
499	D-ABLAPL/17827/2025	NALINI KANTA RAY	BYOMAKESH TRIPATHY	/ /0

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	ABLAPL/7087/2025	VS STATE OF ODISHA	VS	() //
500	D-ABLAPL/17358/2025 ABLAPL/7088/2025	ASISH KUNAR @ ASISH KU KUNAR VS STATE OF ODISHA	KARUNAKAR NAYAK VS	BHADRAK RURAL /268 /2025 () //
501	D-ABLAPL/17833/2025 ABLAPL/7089/2025	SUBHRANSU SEKHAR SAHOO VS STATE OF ODISHA	SESHADEV DASH VS	// J.M.F.C.,JAJPUR ROAD(Jajapur) ICC/000010/2025
502	D-ABLAPL/17431/2025 ABLAPL/7090/2025	S.K. NASIRUDDIN VS STATE OF ODISHA	ASIT KUMAR JENA VS	BADACHANA /177 /2025 () //
503	D-ABLAPL/17834/2025 ABLAPL/7091/2025	BISWAJIT SETHI VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJKANIKA /164 /2025 () //
504	D-ABLAPL/17841/2025 ABLAPL/7092/2025	SUBRATO MANDAL @ SUBRATA MANDAL VS STATE OF ODISHA	UMAKANTA BARIK VS	UMERKOTE /157 /2025 () //
505	D-ABLAPL/17461/2025 ABLAPL/7093/2025	SAMBIT MAHANANDA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	ATTABIRA /174 /2025 () //
506	D-ABLAPL/17497/2025 ABLAPL/7094/2025	SWAGAT MOHARANA VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	CHAULIAGANJA /196 /2025 () //
507	D-ABLAPL/17842/2025 ABLAPL/7095/2025	RAKESH CHANDRA SENAPATI VS STATE OF ODISHA	LALATENDU JENA VS	KAKATAPUR /6 /2025 () //
508	D-ABLAPL/17501/2025 ABLAPL/7096/2025	RAHUL BHOI VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	GOBINDAPUR /110 /2023 () //
509	D-ABLAPL/17509/2025 ABLAPL/7097/2025	BASUDEB BEHERA @ KALU BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /382 /2025 () //
510	D-ABLAPL/18056/2025 ABLAPL/7098/2025	M. SHIVA PATRO VS	ASHOK KUMAR DAS VS	GOPALPUR /187 /2025 ()

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511	D-ABLAPL/17512/2025 ABLAPL/7099/2025	STATE OF ODISHA SINU PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// BUGUDA /217 /2025 ()
512	D-ABLAPL/17547/2025 ABLAPL/7100/2025	BANSHIDHAR DASH VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// CUTTACK SADAR /204 /2024 ()
513	D-ABLAPL/17273/2025 ABLAPL/7101/2025	STATE OF ODISHA SANJEEB KUMAR JENA VS	ANJAN KUMAR BISWAL VS	// ASKA /269 /2025 ()
514	D-ABLAPL/17843/2025 ABLAPL/7102/2025	STATE OF ODISHA SK ABUTALIM VS	PRADEEP KUMAR DAS VS	// PURUNABAZAR /53 /2025 ()
515	D-ABLAPL/17553/2025 ABLAPL/7103/2025	STATE OF ODISHA AJAY KUMAR MAHALIK VS	SK. ZAFARULLA VS	// NILGIRI /207 /2025 ()
516	D-ABLAPL/17445/2025 ABLAPL/7104/2025	STATE OF ODISHA GITANJALI SARANGI VS	AMBIKA PRASAD MISHRA VS	// CUTTACK VIGILANCE /14 /2025 ()
517	D-ABLAPL/17556/2025 ABLAPL/7105/2025	STATE OF ODISHA(VIG.) KURAMU SAHU @ KURMU SAHU VS	SANGRAM KESHARI ROUT VS	// / /0 SPECIAL JUDGE,BAUDH(Baudh)
518	D-ABLAPL/17851/2025 ABLAPL/7106/2025	STATE OF ODISHA BIREN DAS VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	2(A)CC/0000003/2025 BINJHARPUR /245 /2025 ()
519	D-ABLAPL/17562/2025 ABLAPL/7107/2025	SUNIL SAHU VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	// PADMAPUR /61 /2025 ()
520	D-ABLAPL/17858/2025 ABLAPL/7108/2025	STATE OF ODISHA RAMJAN MOHAMMAD VS	PRAKASH KUMAR MISHRA VS	// NARASINGHPUR /20 /2025 J.M.F.C.,NARASINGHPUR(Cuttack)
521	D-ABLAPL/17859/2025 ABLAPL/7109/2025	STATE OF ODISHA JITENDRA KUMAR MISHRA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	CT/0000043/2025 NAYAGARH /240 /2025 () //

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522	D-ABLAPL/17880/2025 ABLAPL/7110/2025	ASHOK DAS VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /211 /2025 () //
523	D-ABLAPL/17881/2025 ABLAPL/7111/2025	SABITRI NAYAK VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /98 /2015 () //
524	D-ABLAPL/17567/2025 ABLAPL/7112/2025	HALU MUNDARY VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	BANDOMUNDA /108 /2025 () //
525	D-ABLAPL/17583/2025 ABLAPL/7113/2025	KUMUDA NAYAK @ DEI VS STATE OF ODISHA	MAHIMANANDA SWAIN VS	JAJPUR TOWN /122 /2025 () //
526	D-ABLAPL/17587/2025 ABLAPL/7114/2025	SAGAR DAS VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	MANGALPUR /148 /2025 () //
527	D-ABLAPL/17375/2025 ABLAPL/7115/2025	AKASH PANDA VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	AINTHAPALI /358 /2024 () //
528	D-ABLAPL/17946/2025 ABLAPL/7116/2025	SARBA GOCHHAYAT VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	KANIHA /196 /2025 () //
529	D-ABLAPL/17717/2025 ABLAPL/7117/2025	SAROJ KANTA NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /166 /2025 () //
530	D-ABLAPL/17599/2025 ABLAPL/7118/2025	GOVINDA SAHU VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	RENGALI /75 /2024 () //
531	D-ABLAPL/17740/2025 ABLAPL/7119/2025	ANSUMAN BARIK @ TOFAN VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	KHURDA MODEL /228 /2024 () //
532	D-ABLAPL/17948/2025 ABLAPL/7120/2025	MADHUSUDAN NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ANGUL TOWN /392 /2025 () //
533	D-ABLAPL/17952/2025	MANOJ KUMAR PANDA	SUJIT KUMAR DAS	NAYAPALLI P.S. /518 /2022

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	ABLAPL/7121/2025	VS STATE OF ODISHA	VS	() //
534	D-ABLAPL/17606/2025 ABLAPL/7122/2025	MADAN MOHAN SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
535	D-ABLAPL/17742/2025 ABLAPL/7123/2025	BAPUNI SAHU @ GAUTAM SAHU VS STATE OF ODISHA	SANJAY KUMAR PATTANAIAK VS	TANGI /171 /2025 () //
536	D-ABLAPL/17380/2025 ABLAPL/7124/2025	PIYUSH JHA VS STATE OF ODISHA	KAMALAKANTA MOHANTA VS	BELPAHAR /121 /2025 () //
537	D-ABLAPL/17609/2025 ABLAPL/7125/2025	JITENDRA MAHARANA VS STATE OF ODISHA	KHAGESWAR BEHERA VS	BALANGA /105 /2025 () //
538	D-ABLAPL/17750/2025 ABLAPL/7126/2025	SASANKA PANIGRAHI @ PINTU VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	JARADA /146 /2025 () //
539	D-ABLAPL/17754/2025 ABLAPL/7127/2025	RAJAN KUMAR NAYAK VS STATE OF ODISHA	SATYABRATA DASH VS	BHARATPUR PS /162 /2025 () //
540	D-ABLAPL/17641/2025 ABLAPL/7128/2025	MILAN SAHU VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	MAHANGA /348 /2022 () //
541	D-ABLAPL/17756/2025 ABLAPL/7129/2025	SURESH SAMAL @ CHELA VS STATE OF ODISHA	SATYABRATA DASH VS	DHARMASALA /338 /2025 () //
542	D-ABLAPL/17650/2025 ABLAPL/7130/2025	ABHISEK BARIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	JODA /109 /2025 () //
543	D-ABLAPL/17771/2025 ABLAPL/7131/2025	A. SANTOSH VS STATE OF ODISHA	KEDAR CHANDRA BEHERA VS	BADABAZAR /218 /2025 () //
544	D-ABLAPL/17772/2025 ABLAPL/7132/2025	CHINMAY BALIARSINGH @ CHINMAY KUMAR BALIARSINGH @ CHINU CHHOTARAYOTIRMAYA SAHOO VS	VS	TANGI (KHURDA) /342 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
545	D-ABLAPL/17801/2025 ABLAPL/7133/2025	STATE OF ODISHA BIJAY MOHARANA VS STATE OF ODISHA	LINGARAJ SARANGI VS	// MANCHESWAR P.S. /305 /2025 ()
546	D-ABLAPL/17668/2025 ABLAPL/7134/2025	SOUMYA RANJAN GHADEI VS STATE OF ODISHA	AJIT KUMAR RAUT VS	// MAHILA P.S. BUXIBAZAR /35 /2025 ()
547	D-ABLAPL/17682/2025 ABLAPL/7135/2025	STATE OF ODISHA BHAGABAN PANDEY VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// BODEN /43 /2025 ()
548	D-ABLAPL/17683/2025 ABLAPL/7136/2025	STATE OF ODISHA DASARATHI NAIK VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// BODEN /32 /2025 ()
549	D-ABLAPL/17906/2025 ABLAPL/7137/2025	STATE OF ODISHA PRATAP KUMAR SWAIN VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	// BALIANTA P.S. /162 /2025 ()
550	D-ABLAPL/17909/2025 ABLAPL/7138/2025	STATE OF ODISHA MANORANJAN DASH VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	// JAGATSINGPUR /427 /2025 ()